

Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision

Meeting No. 01/82/2016 of 2016-17, to consider the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2015-20 pertaining to Chemical and Allied products and falling under Chapter 29 and 30, **held on 07.04.2016** under the **Chairmanship of Dr. S.K. Bansal, Jt. DGFT** in Room No.107, Udyog Bhawan, New Delhi.

Following members were present:-

Shri D.N.Mathur, Consultant, D/o Pharmaceuticals.
Shri M.V. Singh, FTDO, DGFT

The committee went through the minutes of earlier NC-III meeting No. 21/82 was held 22.03.2016 and approved the same.

Note:

In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations / Deficiencies received from the concerned Technical authority in the same case or a different case of another firm with the same product. A scanned copy of such document is placed at the end of the Minutes. In some cases, the scanned copy uploaded may be unsigned. In both these instances, the scanned copy uploaded is to be accepted.

MEETING NUMBER : 1/82-ALC4/2016 MEETING DATE : 07.04.2016

1	Case No.:11/20/82-ALC4/2015	Party Name:PROMED EXPORTS PVT.LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01594/AM16/	RLA File :05/24/040/00377/AM12/	Lic.No/Date:0510315841 30.01.2012	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/520/2015-PI(Norms) dated 18.01.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

2	Case No.:173/14/82-ALC4/2015	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01309/AM16/	RLA File :03/95/040/00881/AM10/	Lic.No/Date:0310726567 04.03.2013	Defer Date:12.05.2016
	Decision: Deferred.			

3	Case No.:16/1/82-ALC1/2016	Party Name:AUCTUS PHARMA LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01790/AM16/	RLA File :09/24/040/00564/AM13/	Lic.No/Date:0910055281 05.03.2013	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

4	Case No.:113/14/82-ALC4/2013	Party Name:PARAMOUNT AROMACHEM PVT.LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00698/AM14/	RLA File :05/24/040/00488/AM13/	Lic.No/Date:0510350269 26.03.2013	Defer Date:12.05.2016
Decision : Deferred.				

5	Case No.:29/1/82-ALC1/2016	Party Name:ACEBRIGHT (INDIA) PHARMA PVT LTD,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01803/AM16/	RLA File :07/24/040/00397/AM14/	Lic.No/Date:0710103004 19.03.2014	Defer Date:12.05.2016
Decision : The Committee decided to defer the case for want of comments of DoP.				

6	Case No.:52/6/82-ALC4/2014	Party Name:UPL LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00454/AM15/	RLA File :03/95/040/01043/AM14/	Lic.No/Date:0310776594 01.04.2014	Defer Date:12.05.2016
Decision : Deferred.				

7	Case No.:25/1/82-ALC1/2016	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01799/AM16/	RLA File :09/24/040/00001/AM15/	Lic.No/Date:0910059732 08.04.2014	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/572/2015-PI(Norms) dated December 2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

8	Case No.:1/13/85-ALC3/2014	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/85/050/00104/AM15/	RLA File :09/24/040/00007/AM15/	Lic.No/Date:0910059734 08.04.2014	Defer Date:
Decision :Already approved in NC 12 dt. 18.11.2015 at SI.No.16.				

9	Case No.:1/9/85-ALC3/2014	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/85/050/00067/AM15/	RLA File :09/24/040/00049/AM15/	Lic.No/Date:0910059919 28.04.2014	Defer Date:
Decision :Already approved in NC 12 dt. 18.11.2015 at SI.No.18.				

10	Case No.:238/6/82-ALC4/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File	RLA File	Lic.No/Date:1710005810	Defer Date:

	:01/82/050/00640/AM15/	:17/24/040/00008/AM15/	09.05.2014	
	Decision : The Committee decided to ratify norms based on the recommendation of D/o C&PC forwarded vide U.O.No.14010/78/2012-Ch-II dated 4.3.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:121/14/82-ALC4/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01257/AM16/	RLA File :17/24/040/00006/AM15/	Lic.No/Date:1710005809 09.05.2014	Defer Date:
11	Decision : The Committee decided to ratify norms based on the recommendation of D/o C&PC forwarded vide U.O.No.14010/78/2012-Ch-II dated 4.3.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:88/6/82-ALC4/2014	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
12	HQ File :01/82/050/00490/AM15/	RLA File :03/95/040/00033/AM15/	Lic.No/Date:0310782129 20.05.2014	Defer Date:12.05.2016
	Decision : Deferred.			

	Case No.:55/20/82-ALC4/2015	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01638/AM16/	RLA File :05/23/040/00082/AM15/	Lic.No/Date:0510387611 28.05.2014	Defer Date:
13	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/683/2015-PI(Norms) dated 21.03.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:61/4/82-ALC4/2014	Party Name:V & V PHARMA INDUSTRIES	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
14	HQ File :01/82/050/00309/AM15/	RLA File :03/95/040/00190/AM15/	Lic.No/Date:0310785305 13.06.2014	Defer Date:12.05.2016
	Decision :Deferred.			

	Case No.:69/4/82-ALC4/2014	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
15	HQ File :01/82/050/00317/AM15/	RLA File :09/24/040/00175/AM15/	Lic.No/Date:0910060550 27.06.2014	Defer Date:12.05.2016
	Decision : The committee noted that copy of application has been called for the firm/RA and the			

	same is awaited . The committee decided to remind the firm to submit the same and deferred the case.		
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16	Case No.:73/9/82-ALC4/2014	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00870/AM15/	RLA File :03/94/040/00755/AM14/	Lic.No/Date:0310786181 30.06.2014	Defer Date:12.05.2016
	Decision :Deferred.			

17	Case No.:370/5/82-ALC4/2015	Party Name:HETERO LABS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/00510/AM16/	RLA File :09/24/040/00193/AM15/	Lic.No/Date:0910060634 09.07.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/452/2015-PI(Norms) dated 11.04.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

18	Case No.:79/9/82-ALC4/2014	Party Name:METROPOLITAN EXIMCHEM LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00876/AM15/	RLA File :03/95/040/00337/AM15/	Lic.No/Date:0310787073 18.07.2014	Defer Date:12.05.2016
	Decision :Deferred.			

19	Case No.:396/5/82-ALC4/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00536/AM16/	RLA File :17/24/040/00047/AM15/	Lic.No/Date:1710005887 24.07.2014	Defer Date:12.05.2016
	Decision : Deferred.			

20	Case No.:32/9/82-ALC4/2014	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00829/AM15/	RLA File :34/24/040/00102/AM15/	Lic.No/Date:3410040406 28.07.2014	Defer Date:12.05.2016
	Decision :Deferred			

21	Case No.:8/6/82-ALC4/2014	Party Name:V & V PHARMA INDUSTRIES	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00410/AM15/	RLA File :03/95/040/00331/AM15/	Lic.No/Date:0310787382 28.07.2014	Defer Date:12.05.2016
	Decision :Deferred.			

22	Case No.:58/9/82-ALC4/2014	Party Name:G AMPHRAY LABORATORIES,	Meet No/Date:1/82-ALC4/2016	Status:Case Deferred
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			07.04.2016	
	HQ File :01/82/050/00855/AM15/	RLA File :03/94/040/00171/AM15/	Lic.No/Date:0310787536 01.08.2014	Defer Date:12.05.2016
	Decision : The committee noted that copy of application has been called for the firm/RA and the same is awaited . The committee decided to remind the firm to submit the same and deferred the case.			
23	Case No.:49/9/82- ALC4/2014	Party Name:SANMAR SPECIALITY CHEMICALS LIMITED,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00846/AM15/	RLA File :04/24/040/00106/AM15/	Lic.No/Date:0410159125 01.08.2014	Defer Date:12.05.2016
	Decision :Deferred.			
24	Case No.:31/9/82- ALC4/2014	Party Name:AMBERNATH ORGANICS PVT. LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00828/AM15/	RLA File :03/94/040/00074/AM15/	Lic.No/Date:0310787610 04.08.2014	Defer Date:12.05.2016
	Decision :Deferred.			
25	Case No.:2/14/82- ALC4/2015	Party Name:SHREE SHIVSHANKAR DRUGS & PHARMACEUTICALS P. LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01138/AM16/	RLA File :03/95/040/00425/AM15/	Lic.No/Date:0310788055 14.08.2014	Defer Date:12.05.2016
	Decision :Deferred.			
26	Case No.:48/5/82- ALC4/2015	Party Name:VISION DRUGS PVT LTD	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00188/AM16/	RLA File :09/24/040/00260/AM15/	Lic.No/Date:0910060860 18.08.2014	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.18 dated 10.02.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			
27	Case No.:215/13/82- ALC4/2014	Party Name:GOLD STAR CHEMICALS PVT.LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01218/AM15/	RLA File :03/94/040/00358/AM15/	Lic.No/Date:0310788338 25.08.2014	Defer Date:12.05.2016
	Decision :Deferred.			
28	Case No.:264/13/82- ALC4/2014	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01267/AM15/	RLA File :03/94/040/00405/AM15/	Lic.No/Date:0310788397 26.08.2014	Defer Date:12.05.2016

	Decision :Deferred			
29	Case No.:255/13/82-ALC4/2014	Party Name:THE DHARAMSI MORARJI CHEMICAL CO LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01258/AM15/	RLA File :03/95/040/00431/AM15/	Lic.No/Date:0310788373 26.08.2014	Defer Date:12.06.2016
	Decision :Deferred.			
30	Case No.:377/5/82-ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00517/AM16/	RLA File :03/94/040/00493/AM15/	Lic.No/Date:0310788472 27.08.2014	Defer Date:12.05.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals forwarded vide O.M.No.35011/506/2015-PI(Norms) dated 30.12.2015, uploaded at the end of these minutes decided to call for technical information from the firm and deferred the case.			
31	Case No.:224/13/82-ALC4/2014	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01227/AM15/	RLA File :03/94/040/00391/AM15/	Lic.No/Date:0310788515 28.08.2014	Defer Date:12.05.2016
	Decision :Deferred.			
32	Case No.:225/13/82-ALC4/2014	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01228/AM15/	RLA File :03/94/040/00397/AM15/	Lic.No/Date:0310788514 28.08.2014	Defer Date:12.05.2016
	Decision :Deferred			
33	Case No.:262/13/82-ALC4/2014	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01265/AM15/	RLA File :03/94/040/00971/AM14/	Lic.No/Date:0310788560 01.09.2014	Defer Date:12.05.2016
	Decision :Deferred.			
34	Case No.:263/13/82-ALC4/2014	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01266/AM15/	RLA File :03/94/040/00962/AM14/	Lic.No/Date:0310788558 01.09.2014	Defer Date:12.05.2016
	Decision :Deferred.			
35	Case No.:223/13/82-ALC4/2014	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred

	HQ File :01/82/050/01226/AM15/	RLA File :03/94/040/00508/AM15/	Lic.No/Date:0310788647 02.09.2014	Defer Date:12.05.2016
	Decision :Deferred.			

36	Case No.:3/7/82- ALC4/2014	Party Name:S V CHEM INTERMEDIATES P LTD	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00647/AM15/	RLA File :04/24/040/00139/AM15/	Lic.No/Date:0410159328 02.09.2014	Defer Date:12.05.2016
	Decision :Deferred.			

37	Case No.:400/5/82- ALC4/2015	Party Name:YASH RASAYAN & CHEMICALS	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00540/AM16/	RLA File :34/24/040/00120/AM15/	Lic.No/Date:3410040554 15.09.2014	Defer Date:12.05.2016
	Decision :Deferred.			

38	Case No.:12/15/82- ALC4/2014	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01299/AM15/	RLA File :03/94/040/00460/AM15/	Lic.No/Date:0310789265 16.09.2014	Defer Date:12.05.2016
	Decision :Deferred.			

39	Case No.:380/5/82- ALC4/2015	Party Name:THEON PHARMACEUTICALS LTD.,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case
	HQ File :01/82/050/00520/AM16/	RLA File :22/24/040/00054/AM15/	Lic.No/Date:2210015086 16.09.2014	Defer Date:12.05.2016
	Decision :The Committee deferred the case for want of comments from DoP.			

40	Case No.:59/13/82- ALC4/2014	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01062/AM15/	RLA File :05/23/040/00276/AM15/	Lic.No/Date:0510391245 19.09.2014	Defer Date:12.05.2016
	Decision :Deferred.			

41	Case No.:128/8/82- ALC4/2014	Party Name:HETERO LABS LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/00792/AM15/	RLA File :09/24/040/00341/AM15/	Lic.No/Date:0910061003 22.09.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/145/2015-PI(Norms) dated 11.04.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

42	Case No.:129/8/82-	Party Name:HETERO LABS	Meet No/Date:1/82-	Status:Case
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	ALC4/2014	LIMITED	ALC4/2016 07.04.2016	Approved
	HQ File :01/82/050/00793/AM15/	RLA File :09/24/040/00338/AM15/	Lic.No/Date:0910061004 22.09.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/195/2015-PI(Norms) dated 11.04.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
43	Case No.:15/13/82- ALC4/2014	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01018/AM15/	RLA File :34/24/040/00161/AM15/	Lic.No/Date:3410040594 30.09.2014	Defer Date:12.05.2016
	Decision :Deferred.			
44	Case No.:19/1/82- ALC4/2015	Party Name:GEM AROMATICS PVT.LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01545/AM15/	RLA File :03/94/040/00594/AM15/	Lic.No/Date:0310789922 01.10.2014	Defer Date:12.05.2016
	Decision :Deferred.			
45	Case No.:372/5/82- ALC4/2015	Party Name:DR J PHARMACHEM (INDIA)(PROP.ADITYA PRAMOD JOGDEO)	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00512/AM16/	RLA File :31/83/040/00154/AM15/	Lic.No/Date:3110064948 08.10.2014	Defer Date:12.05.2016
	Decision :Deferred.			
46	Case No.:29/13/82- ALC4/2014	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01032/AM15/	RLA File :05/23/040/00268/AM15/	Lic.No/Date:0510391490 08.10.2014	Defer Date:12.05.2016
	Decision :Deferred.			
47	Case No.:124/13/82- ALC4/2014	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01127/AM15/	RLA File :05/24/040/00319/AM15/	Lic.No/Date:0510391623 17.10.2014	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DBT.			
48	Case No.:78/10/82- ALC4/2014	Party Name:HETERO LABS LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/00992/AM15/	RLA File :09/24/040/00393/AM15/	Lic.No/Date:0910061130 22.10.2014	Defer Date:

	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/195/2015-PI(Norms) dated 11.04.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
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49	Case No.:393/5/82-ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00533/AM16/	RLA File :09/24/040/00387/AM15/	Lic.No/Date:0910061210 11.11.2014	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.12 dated 18.11.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

50	Case No.:198/5/82-ALC4/2015	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00338/AM16/	RLA File :04/24/040/00205/AM15/	Lic.No/Date:0410159704 11.11.2014	Defer Date:12.05.2016
	Decision :Deferred for want of comments of DoP.			

51	Case No.:72/18/82-ALC4/2014	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01438/AM15/	RLA File :03/94/040/00773/AM15/	Lic.No/Date:0310791044 13.11.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/371/2015-PI(Norms) dated 15.03.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

52	Case No.:65/15/82-ALC4/2014	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01352/AM15/	RLA File :05/23/040/00360/AM15/	Lic.No/Date:0510392011 14.11.2014	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.02 dated 29.04.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

53	Case No.:126/8/82-ALC4/2015	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00922/AM16/	RLA File :03/94/040/00710/AM15/	Lic.No/Date:0310791177 18.11.2014	Defer Date:12.05.2016
	Decision : Deferred			

54	Case No.:52/15/82-ALC4/2014	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
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	HQ File :01/82/050/01339/AM15/	RLA File :09/24/040/00408/AM15/	Lic.No/Date:0910061280 20.11.2014	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DOP.			

	Case No.:355/5/82- ALC4/2015	Party Name:GRANULES INDIA LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Approved
55	HQ File :01/82/050/00495/AM16/	RLA File :09/24/040/00433/AM15/	Lic.No/Date:0910061297 25.11.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/624/2015-PI(Norms) dated 21.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:43/18/82- ALC4/2014	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
56	HQ File :01/82/050/01409/AM15/	RLA File :03/95/040/00701/AM15/	Lic.No/Date:0310791419 26.11.2014	Defer Date:12.05.2016
	Decision :Deferred			

	Case No.:362/5/82- ALC4/2015	Party Name:KLJ PLASTICIZERS LTD.,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
57	HQ File :01/82/050/00502/AM16/	RLA File :05/23/040/00377/AM15/	Lic.No/Date:0510392211 28.11.2014	Defer Date:12.05.2016
	Decision : Deferred			

	Case No.:154/5/82- ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
58	HQ File :01/82/050/00294/AM16/	RLA File :03/95/040/00740/AM15/	Lic.No/Date:0310791735 05.12.2014	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.14 dated 16.12.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

	Case No.:139/5/82- ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Approved
59	HQ File :01/82/050/00279/AM16/	RLA File :03/94/040/00872/AM15/	Lic.No/Date:0310791890 10.12.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/383/2015-PI(Norms) dated 17.03.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

60	Case No.:145/5/82- ALC4/2015	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
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	HQ File :01/82/050/00285/AM16/	RLA File :03/94/040/00877/AM15/	Lic.No/Date:0310792112 17.12.2014	Defer Date:12.05.2016
	Decision :Deferred.			

	Case No.:1/15/82- ALC4/2014	Party Name:AUCTUS PHARMA LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Approved
61	HQ File :01/82/050/01288/AM15/	RLA File :09/24/040/00490/AM15/	Lic.No/Date:0910061407 18.12.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/256/2015-PI(Norms) dated October, 2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:127/5/82- ALC4/2015	Party Name:EMAMI LIMITED,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
62	HQ File :01/82/050/00267/AM16/	RLA File :02/24/040/00183/AM15/	Lic.No/Date:0210205355 18.12.2014	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

	Case No.:133/5/82- ALC4/2015	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
63	HQ File :01/82/050/00273/AM16/	RLA File :03/94/040/00883/AM15/	Lic.No/Date:0310792178 19.12.2014	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP..			

	Case No.:224/5/82- ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
64	HQ File :01/82/050/00364/AM16/	RLA File :09/24/040/00531/AM15/	Lic.No/Date:0910061427 22.12.2014	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.12 dated 18.11.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

	Case No.:136/5/82- ALC4/2015	Party Name:AVIGNON EXIM PVT.LTD.,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
65	HQ File :01/82/050/00276/AM16/	RLA File :03/94/040/00843/AM15/	Lic.No/Date:0310792314 23.12.2014	Defer Date:12.05.2016
	Decision :Deferred.			

	Case No.:96/5/82- ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Approved
66	HQ File :01/82/050/00236/AM16/	RLA File :03/94/040/00912/AM15/	Lic.No/Date:0310792310 23.12.2014	Defer Date:

	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/383/2015-PI(Norms) dated 17.03.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
67	Case No.:221/5/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00361/AM16/	RLA File :09/24/040/00537/AM15/	Lic.No/Date:0910061442 23.12.2014	Defer Date:12.05.2016
	Decision :Deferred.			
68	Case No.:114/5/82-ALC4/2015	Party Name:NATIONAL TUBE INDUSTRIES,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00254/AM16/	RLA File :03/95/040/00756/AM15/	Lic.No/Date:0310792363 24.12.2014	Defer Date:12.05.2016
	Decision :Deferred.			
69	Case No.:218/5/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00358/AM16/	RLA File :09/24/040/00552/AM15/	Lic.No/Date:0910061462 29.12.2014	Defer Date:12.05.2016
	Decision :Deferred.			
70	Case No.:99/18/82-ALC4/2014	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01465/AM15/	RLA File :07/24/040/00302/AM15/	Lic.No/Date:0710107307 30.12.2014	Defer Date:12.05.2016
	Decision :Deferred.			
71	Case No.:111/18/82-ALC4/2014	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01477/AM15/	RLA File :07/24/040/00307/AM15/	Lic.No/Date:0710107306 30.12.2014	Defer Date:12.05.2016
	Decision :Deferred.			
72	Case No.:138/5/82-ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/00278/AM16/	RLA File :03/94/040/00920/AM15/	Lic.No/Date:0310792544 01.01.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/395/2015-PI(Norms) dated 15.03.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

73	Case No.:28/7/82-ALC4/2015	Party Name:PARAMOUNT AROMACHEM PVT.LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00633/AM16/	RLA File :05/24/040/00428/AM15/	Lic.No/Date:0510392678 05.01.2015	Defer Date:12.05.2016
	Decision :Deferred.			
74	Case No.:45/5/82-ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00185/AM16/	RLA File :09/24/040/00558/AM15/	Lic.No/Date:0910061483 05.01.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
75	Case No.:102/5/82-ALC4/2015	Party Name:ALTA LABORATORIES LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00242/AM16/	RLA File :03/94/040/00836/AM15/	Lic.No/Date:0310792635 07.01.2015	Defer Date:12.05.2016
	Decision :Deferred.			
76	Case No.:74/5/82-ALC4/2015	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00214/AM16/	RLA File :03/95/040/00833/AM15/	Lic.No/Date:0310792647 07.01.2015	Defer Date:12.05.2016
	Decision :Deferred.			
77	Case No.:149/5/82-ALC4/2015	Party Name:ALCHEMIE LABORATORIES	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00289/AM16/	RLA File :03/94/040/00813/AM15/	Lic.No/Date:0310792673 08.01.2015	Defer Date:12.05.2016
	Decision :Deferred.			
78	Case No.:121/5/82-ALC4/2015	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00261/AM16/	RLA File :03/95/040/00835/AM15/	Lic.No/Date:0310792685 08.01.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.14 dated 16.12.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			
79	Case No.:219/5/82-ALC4/2015	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00359/AM16/	RLA File :09/24/040/00549/AM15/	Lic.No/Date:0910061517 09.01.2015	Defer Date:12.05.2016

	Decision :Deferred.
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80	Case No.:239/5/82-ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00379/AM16/	RLA File :09/24/040/00555/AM15/	Lic.No/Date:0910061520 09.01.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.12 dated 18.11.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

81	Case No.:141/5/82-ALC4/2015	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00281/AM16/	RLA File :03/94/040/00746/AM15/	Lic.No/Date:0310792870 13.01.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

82	Case No.:119/5/82-ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00259/AM16/	RLA File :03/95/040/00843/AM15/	Lic.No/Date:0310792869 13.01.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.14 dated 16.12.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

83	Case No.:59/5/82-ALC4/2015	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00199/AM16/	RLA File :03/94/040/00793/AM15/	Lic.No/Date:0310792911 14.01.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.18 dated 10.02.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case			

84	Case No.:243/5/82-ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00383/AM16/	RLA File :09/24/040/00589/AM15/	Lic.No/Date:0910061530 14.01.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.14 dated 16.12.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case			

85	Case No.:88/5/82-ALC4/2015	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00228/AM16/	RLA File :05/23/040/00486/AM15/	Lic.No/Date:0510392949 21.01.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of Department of			

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86	Case No.:269/5/82-ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/00409/AM16/	RLA File :03/94/040/01006/AM15/	Lic.No/Date:0310793301 27.01.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/396/2015-PI(Norms) dated 17.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

87	Case No.:163/5/82-ALC4/2015	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00303/AM16/	RLA File :05/24/040/00503/AM15/	Lic.No/Date:0510393026 29.01.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.12 dated 18.11.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case			

88	Case No.:138/8/82-ALC4/2015	Party Name:HEMMO PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00934/AM16/	RLA File :03/94/040/01099/AM14/	Lic.No/Date:0310793426 30.01.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.18 dated 10.02.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

89	Case No.:275/5/82-ALC4/2015	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00415/AM16/	RLA File :03/94/040/00930/AM15/	Lic.No/Date:0310793539 03.02.2015	Defer Date:12.05.2016
	Decision :Deferred.			

90	Case No.:284/5/82-ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/00424/AM16/	RLA File :03/94/040/01053/AM15/	Lic.No/Date:0310793620 05.02.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.35011/383/2015-PI(Norms) dated 17.3.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

91	Case No.:169/5/82-ALC4/2015	Party Name:TIDE INDUSTRIES	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00309/AM16/	RLA File :34/24/040/00290/AM15/	Lic.No/Date:3410040927 05.02.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.14 dated 16.12.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

92	Case No.:333/5/82-ALC4/2015	Party Name:MEHTA API PVT LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/00473/AM16/	RLA File :03/95/040/00903/AM15/	Lic.No/Date:0310793861 12.02.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/430/2015-PI(Norms) dated 29.03.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC			

93	Case No.:283/5/82-ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/00423/AM16/	RLA File :03/94/040/01084/AM15/	Lic.No/Date:0310793953 18.02.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.35011/383/2015-PI(Norms) dated 17.3.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

94	Case No.:279/5/82-ALC4/2015	Party Name:CROWN CHEMICALS PVT.LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00419/AM16/	RLA File :03/94/040/01088/AM15/	Lic.No/Date:0310793983 19.02.2015	Defer Date:12.05.2016
	Decision :Deferred.			

95	Case No.:288/5/82-ALC4/2015	Party Name:CROWN CHEMICALS PVT.LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00428/AM16/	RLA File :03/94/040/01089/AM15/	Lic.No/Date:0310793982 19.02.2015	Defer Date:12.05.2016
	Decision :Deferred.			

96	Case No.:332/5/82-ALC4/2015	Party Name:O C SPECIALITIES PVT.LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00472/AM16/	RLA File :03/95/040/00991/AM15/	Lic.No/Date:0310794000 19.02.2015	Defer Date:12.05.2016
	Decision :Deferred.			

97	Case No.:335/5/82-ALC4/2015	Party Name:PRIVI ORGANICS LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00475/AM16/	RLA File :03/95/040/00978/AM15/	Lic.No/Date:0310794038 20.02.2015	Defer Date:12.05.2016
	Decision :Deferred.			

98	Case No.:280/5/82-ALC4/2015	Party Name:FERMENTA BIOTECH LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00420/AM16/	RLA File :03/94/040/01110/AM15/	Lic.No/Date:0310794101 24.02.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.14 dated 16.12.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

99	Case No.:232/5/82-ALC4/2015	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/00372/AM16/	RLA File :05/24/040/00560/AM15/	Lic.No/Date:0510393348 24.02.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/365/2015-PI(Norms) dated 19.11.2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

100	Case No.:334/5/82-ALC4/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00474/AM16/	RLA File :03/95/040/00862/AM15/	Lic.No/Date:0310794100 24.02.2015	Defer Date:12.05.2016
	Decision :Deferred.			

101	Case No.:309/5/82-ALC4/2015	Party Name:SHREE VALLABH CHEMICAL	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00449/AM16/	RLA File :08/24/040/00417/AM15/	Lic.No/Date:0810134670 25.02.2015	Defer Date:12.05.2016
	Decision : Deferred.			

102	Case No.:273/5/82-ALC4/2015	Party Name:BHARAT SERUMS & VACCINES LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00413/AM16/	RLA File :03/94/040/01055/AM15/	Lic.No/Date:0310794262 27.02.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DBT.			

103	Case No.:452/5/82-ALC4/2015	Party Name:BLUE CIRCLE ORGANICS	Meet No/Date:1/82-ALC4/2016	Status:Case Deferred
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		PVT. LTD.	07.04.2016	
	HQ File :01/82/050/00592/AM16/	RLA File :03/94/040/01091/AM15/	Lic.No/Date:0310794261 27.02.2015	Defer Date:12.05.2016
	Decision : Deferred.			

104	Case No.:295/5/82- ALC4/2015	Party Name:PROLIFE INDUSTRIES LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00435/AM16/	RLA File :08/24/040/00395/AM15/	Lic.No/Date:0810134703 03.03.2015	Defer Date:12.05.2016
	Decision : Deferred.			

105	Case No.:451/5/82- ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/00591/AM16/	RLA File :03/94/040/01097/AM15/	Lic.No/Date:0310794354 04.03.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/371/2015-PI(Norms) dated 15.03.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

106	Case No.:303/5/82- ALC4/2015	Party Name:ASSOCIATED DYESTUFF PVT. LTD	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00443/AM16/	RLA File :08/24/040/00422/AM15/	Lic.No/Date:0810134739 05.03.2015	Defer Date:12.05.2016
	Decision :Deferred.			

107	Case No.:300/5/82- ALC4/2015	Party Name:ADVANCE PETROCHEMICALS LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00440/AM16/	RLA File :08/24/040/00448/AM15/	Lic.No/Date:0810134768 11.03.2015	Defer Date:12.05.2016
	Decision :Deferred.			

108	Case No.:450/5/82- ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/00590/AM16/	RLA File :03/94/040/01114/AM15/	Lic.No/Date:0310794517 11.03.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/371/2015-PI(Norms) dated 16.03.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

109	Case No.:447/5/82-ALC4/2015	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00587/AM16/	RLA File :03/94/040/01131/AM15/	Lic.No/Date:0310794543 12.03.2015	Defer Date:12.05.2016
	Decision :Deferred.			

110	Case No.:409/5/82-ALC4/2015	Party Name:NOCIL LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/00549/AM16/	RLA File :03/95/040/00974/AM15/	Lic.No/Date:0310794587 16.03.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o C&PC forwarded vide U.O.No.14010/32/2012-Ch-II dated 4.03.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

111	Case No.:45/4/82-ALC4/2015	Party Name:TIDE INDUSTRIES	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00084/AM16/	RLA File :34/24/040/00325/AM15/	Lic.No/Date:3410041050 16.03.2015	Defer Date:12.05.2016
	Decision :Deferred.			

112	Case No.:6/8/82-ALC4/2015	Party Name:YELURI FORMULATIONS PRIVATE LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/00802/AM16/	RLA File :09/24/040/00690/AM15/	Lic.No/Date:0910061710 16.03.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/645/2015-PI(Norms) dated 21.3.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

113	Case No.:291/5/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00431/AM16/	RLA File :05/23/040/00544/AM15/	Lic.No/Date:0510393616 18.03.2015	Defer Date:12.05.2016
	Decision :Deferred.			

114	Case No.:407/5/82-ALC4/2015	Party Name:WANBURY LIMITED(FORMERLY PEARL ORGANICS LTD)	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00547/AM16/	RLA File :03/95/040/00934/AM15/	Lic.No/Date:0310794735 20.03.2015	Defer Date:12.05.2016
	Decision :Committee deferred the case for want of comments of DOP.			

115	Case No.:183/5/82-ALC4/2015	Party Name:SPAK ORGOCHEM (INDIA)	Meet No/Date:1/82-ALC4/2016	Status:Case Deferred
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		PVT. LTD.	07.04.2016	
	HQ File :01/82/050/00323/AM16/	RLA File :03/95/040/00964/AM15/	Lic.No/Date:0310794811 23.03.2015	Defer Date:12.05.2016
	Decision :Deferred.			

116	Case No.:29/5/82- ALC4/2015	Party Name:ASSOCIATED DYESTUFF PVT. LTD	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00169/AM16/	RLA File :08/24/040/00483/AM15/	Lic.No/Date:0810134917 25.03.2015	Defer Date:12.05.2016
	Decision :Deferred.			

117	Case No.:427/5/82- ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00567/AM16/	RLA File :03/95/040/01071/AM15/	Lic.No/Date:0310794916 26.03.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.12 dated 18.11.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

118	Case No.:431/5/82- ALC4/2015	Party Name:EUROLIFE HEALTHCARE PVT. LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00571/AM16/	RLA File :03/94/040/01086/AM15/	Lic.No/Date:0310794964 27.03.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.18 dated 10.02.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

119	Case No.:16/5/82- ALC4/2015	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00156/AM16/	RLA File :09/24/040/00736/AM15/	Lic.No/Date:0910061856 31.03.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.12 dated 18.11.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

120	Case No.:405/5/82- ALC4/2015	Party Name:CTX LIFESCIENCES PVT LTD,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/00545/AM16/	RLA File :03/94/040/00521/AM15/	Lic.No/Date:0310795052 31.03.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/413/2015-PI(Norms) dated 22.03.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

121	Case No.:28/5/82-	Party Name:RUCHI SOYA	Meet No/Date:1/82-	Status:Case
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	ALC4/2015	INDUSTRIES LTD	ALC4/2016 07.04.2016	Approved
	HQ File :01/82/050/00168/AM16/	RLA File :56/24/040/00064/AM15/	Lic.No/Date:5610004573 31.03.2015	Defer Date:
	Decision: The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.14010/31/2015-CH-II dated 04.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

122	Case No.:26/5/82- ALC4/2015	Party Name:CONTINENTAL CHEMICALS	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00166/AM16/	RLA File :08/24/040/00470/AM15/	Lic.No/Date:0810134992 07.04.2015	Defer Date:12.05.2016
	Decision :Deferred.			

123	Case No.:411/5/82- ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00551/AM16/	RLA File :03/95/040/01033/AM15/	Lic.No/Date:0310795186 08.04.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.14 dated 16.12.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

124	Case No.:5/5/82- ALC4/2015	Party Name:MAHARSHI PHARMA CHEM PVT.LTD,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00145/AM16/	RLA File :08/24/040/00003/AM16/	Lic.No/Date:0810135051 17.04.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.12 dated 18.11.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

125	Case No.:35/5/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00175/AM16/	RLA File :09/24/040/00739/AM15/	Lic.No/Date:0910061891 17.04.2015	Defer Date:12.05.2016
	Decision :Committee decided to sent a copy of application to DOP.			

126	Case No.:132/7/82- ALC4/2015	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00737/AM16/	RLA File :03/94/040/00024/AM16/	Lic.No/Date:0310795429 20.04.2015	Defer Date:12.05.2016
	Decision : The Committee based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/617/2015-PI(Norms) dated 21.03.2016 , uploaded at the end of these minutes decided to call for information from the firm.			

127	Case No.:153/7/82-ALC4/2015	Party Name:DR. ACHARYA LABORATORIES PVT. LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00758/AM16/	RLA File :03/94/040/00039/AM16/	Lic.No/Date:0310795534 24.04.2015	Defer Date:12.05.2016
	Decision :Deferred.			

128	Case No.:29/7/82-ALC4/2015	Party Name:NUTRA SPECIALITIES PVT. LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00634/AM16/	RLA File :04/24/040/00003/AM16/	Lic.No/Date:0410160438 24.04.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.14 dated 16.12.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

129	Case No.:40/8/82-ALC4/2015	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00836/AM16/	RLA File :09/24/040/00042/AM16/	Lic.No/Date:0910061937 27.04.2015	Defer Date:12.05.2016
	Decision :Deferred.			

130	Case No.:174/5/82-ALC4/2015	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00314/AM16/	RLA File :07/24/040/00393/AM15/	Lic.No/Date:0710108142 01.05.2015	Defer Date:12.05.2016
	Decision :Deferred.			

131	Case No.:176/5/82-ALC4/2015	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00316/AM16/	RLA File :07/24/040/00389/AM15/	Lic.No/Date:0710108141 01.05.2015	Defer Date:12.05.2016
	Decision : Deferred.			

132	Case No.:177/5/82-ALC4/2015	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00317/AM16/	RLA File :07/24/040/00390/AM15/	Lic.No/Date:0710108143 01.05.2015	Defer Date:12.05.2016
	Decision : Deferred.			

133	Case No.:62/8/82-ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00858/AM16/	RLA File :09/24/040/00028/AM16/	Lic.No/Date:0910061955 01.05.2015	Defer Date:12.05.2016

	Decision : The Committee noted that information had been called for from the firm in NC meeting No.14 dated 16.12.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			
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134	Case No.:111/7/82-ALC4/2015	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00716/AM16/	RLA File :03/95/040/00058/AM16/	Lic.No/Date:0310795699 05.05.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.18 dated 10.02.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case			

135	Case No.:75/8/82-ALC4/2015	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00871/AM16/	RLA File :09/24/040/00051/AM16/	Lic.No/Date:0910061986 06.05.2015	Defer Date:12.05.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals forwarded vide O.M.No.35011/660/2015-PI(Norms) dated 12.2.2016, uploaded at the end of these minutes decided to call for COA of import and export items from foreign supplier to show that some activity is involved. The Committee accordingly decided to defer the case.			

136	Case No.:65/8/82-ALC4/2015	Party Name:VIRCHOW BIOTECH PV T LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00861/AM16/	RLA File :09/24/040/00052/AM16/	Lic.No/Date:0910061973 06.05.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.12 dated 18.11.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

137	Case No.:7/5/82-ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00147/AM16/	RLA File :05/23/040/00037/AM16/	Lic.No/Date:0510394177 08.05.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.12 dated 18.11.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

138	Case No.:38/8/82-ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00834/AM16/	RLA File :09/24/040/00060/AM16/	Lic.No/Date:0910061998 08.05.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.14 dated 16.12.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

139	Case No.:42/8/82-ALC4/2015	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:1/82-ALC4/2016	Status:Case Approved
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			07.04.2016	
	HQ File :01/82/050/00838/AM16/	RLA File :09/24/040/00097/AM16/	Lic.No/Date:0910062057 21.05.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/682/2015-PI(Norms) dated 22.03.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

140	Case No.:200/5/82- ALC4/2015	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00340/AM16/	RLA File :04/24/040/00038/AM16/	Lic.No/Date:0410160569 21.05.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.12 dated 18.11.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

141	Case No.:97/8/82- ALC4/2015	Party Name:ASCENT FINECHEM PVT. LTD.,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00893/AM16/	RLA File :08/24/040/00051/AM16/	Lic.No/Date:0810135338 22.05.2015	Defer Date:12.05.2016
	Decision :Deferred .			

142	Case No.:45/8/82- ALC4/2015	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00841/AM16/	RLA File :05/24/040/00073/AM16/	Lic.No/Date:0510394342 25.05.2015	Defer Date:12.05.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals forwarded vide O.M.No.35011/657/2015-PI(Norms) dated 12.2.2016, uploaded at the end of these minutes decided to call for information from the firm and deferred the case.			

143	Case No.:86/8/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00882/AM16/	RLA File :09/24/040/00131/AM16/	Lic.No/Date:0910062091 29.05.2015	Defer Date:12.05.2016
	Decision :Deferred.			

144	Case No.:90/8/82- ALC4/2015	Party Name:UNITED BIOTECH PVT.LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/00886/AM16/	RLA File :05/24/040/00072/AM16/	Lic.No/Date:0510394446 04.06.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.14010/679/2015-CH-II dated 21.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

145	Case No.:187/7/82-ALC4/2015	Party Name:ATUL LIMITED,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00792/AM16/	RLA File :08/24/040/00057/AM16/	Lic.No/Date:0810135435 05.06.2015	Defer Date:12.05.2016
	Decision :Deferred.			

146	Case No.:47/14/82-ALC4/2015	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01183/AM16/	RLA File :09/24/040/00155/AM16/	Lic.No/Date:0910062167 11.06.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/267/2015-PI(Norms) dated Oct. 2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

147	Case No.:121/8/82-ALC4/2015	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00917/AM16/	RLA File :03/95/040/00190/AM16/	Lic.No/Date:0310796766 23.06.2015	Defer Date:12.05.2016
	Decision :Deferred.			

148	Case No.:128/16/82-ALC4/2015	Party Name:FLAGSHIP BIOTECH INTERNATIONAL PVT. LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01448/AM16/	RLA File :03/94/040/00217/AM16/	Lic.No/Date:0310796903 26.06.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

149	Case No.:89/7/82-ALC4/2015	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00694/AM16/	RLA File :02/24/040/00045/AM16/	Lic.No/Date:0210205925 26.06.2015	Defer Date:12.05.2016
	Decision :Deferred.			

150	Case No.:77/7/82-ALC4/2015	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/00682/AM16/	RLA File :05/24/040/00130/AM16/	Lic.No/Date:0510394732 26.06.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/520/2015-PI(Norms) dated 18.01.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07			

	of HBP Vol.1. RA concerned may take necessary action as per decision of NC.
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151	Case No.:5/6/82-ALC4/2015	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00601/AM16/	RLA File :34/24/040/00091/AM16/	Lic.No/Date:3410041336 01.07.2015	Defer Date:12.05.2016
	Decision :Deferred.			

152	Case No.:109/8/82-ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00905/AM16/	RLA File :03/95/040/00038/AM16/	Lic.No/Date:0310796997 01.07.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.14 dated 16.12.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

153	Case No.:97/14/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01233/AM16/	RLA File :09/24/040/00186/AM16/	Lic.No/Date:0910062271 01.07.2015	Defer Date:12.05.2016
	Decision :Deferred.			

154	Case No.:109/14/82-ALC4/2015	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01245/AM16/	RLA File :09/24/040/00195/AM16/	Lic.No/Date:0910062283 02.07.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

155	Case No.:7/18/82-ALC4/2015	Party Name:SHODHANA LABORATORIES LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01472/AM16/	RLA File :09/24/040/00198/AM16/	Lic.No/Date:0910062275 02.07.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

156	Case No.:28/1/82-ALC1/2016	Party Name:ACEBRIGHT (INDIA) PHARMA PVT LTD,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01802/AM16/	RLA File :07/24/040/00092/AM16/	Lic.No/Date:0710108460 03.07.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

157	Case No.:105/14/82-ALC4/2015	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
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	HQ File :01/82/050/01241/AM16/	RLA File :09/24/040/00191/AM16/	Lic.No/Date:0910062299 03.07.2015	Defer Date:12.05.2016
	Decision : The Committee based on the written comments forwarded by the D/o Pharmaceuticals forwarded vide O.M.No.35011/660/2015-PI(Norms) dated 12.2.2016, uploaded at the end of these minutes decided to call for COA of import and export items from foreign to show that some activity is involved. The Committee accordingly decided to defer the case.			
158	Case No.:28/14/82- ALC4/2015	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01164/AM16/	RLA File :05/24/040/00153/AM16/	Lic.No/Date:0510394804 06.07.2015	Defer Date:
	Decision : The Committee decided to defer the case for want of comments of DoP.			
159	Case No.:104/14/82- ALC4/2015	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01240/AM16/	RLA File :09/24/040/00701/AM15/	Lic.No/Date:0910062324 09.07.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
160	Case No.:54/8/82- ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00850/AM16/	RLA File :05/23/040/00150/AM16/	Lic.No/Date:0510394862 09.07.2015	Defer Date:12.05.2016
	Decision : The Committee based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/662/2015-PI(Norms) dated 21.03.2016 , uploaded at the end of these minutes decided to call for information from the firm and deferred the case.			
161	Case No.:50/8/82- ALC4/2015	Party Name:PUSILIN BIOTECHNOLOGY PVT.LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00846/AM16/	RLA File :06/24/040/00014/AM16/	Lic.No/Date:0610038189 09.07.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
162	Case No.:51/14/82- ALC4/2015	Party Name:SRIAM LABS PRIVATE LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01187/AM16/	RLA File :09/24/040/00197/AM16/	Lic.No/Date:0910062326 13.07.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
163	Case No.:54/14/82- ALC4/2015	Party Name:BIOLOGICAL E LTD	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01190/AM16/	RLA File :09/24/040/00524/AM15/	Lic.No/Date:0910062332 15.07.2015	Defer Date:12.05.2016

	Decision : The Committee decided to defer the case for want of comments of DBT.			
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164	Case No.:59/14/82-ALC4/2015	Party Name:BIOLOGICAL E LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01195/AM16/	RLA File :09/24/040/00525/AM15/	Lic.No/Date:0910062331 15.07.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DBT.			

165	Case No.:41/14/82-ALC4/2015	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01177/AM16/	RLA File :34/24/040/00031/AM16/	Lic.No/Date:3410041376 15.07.2015	Defer Date:12.05.2016
	Decision :Deferred.			

166	Case No.:20/16/82-ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01340/AM16/	RLA File :09/24/040/00032/AM16/	Lic.No/Date:0910062338 15.07.2015	Defer Date:12.04.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

167	Case No.:113/8/82-ALC4/2015	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/00909/AM16/	RLA File :03/95/040/00299/AM16/	Lic.No/Date:0310797251 15.07.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/225/2015-PI(Norms) dated 15.3.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

168	Case No.:70/8/82-ALC4/2015	Party Name:ZEISS PHARMACEUTICALS PVT.LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/00866/AM16/	RLA File :22/24/040/00024/AM16/	Lic.No/Date:2210015267 15.07.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/665/2015-PI(Norms) dated 21.3.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

169	Case No.:49/8/82-ALC4/2015	Party Name:M.L.A. INDUSTRIES	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00845/AM16/	RLA File :06/24/040/00015/AM16/	Lic.No/Date:0610038193 16.07.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.14 dated 16.12.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

170	Case No.:120/8/82-ALC4/2015	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00916/AM16/	RLA File :03/95/040/00304/AM16/	Lic.No/Date:0310797293 16.07.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.18 dated 10.02.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

171	Case No.:55/8/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/00851/AM16/	RLA File :05/23/040/00142/AM16/	Lic.No/Date:0510394969 17.07.2015	Defer Date:
	Decision : The Committee based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/667/2015-PI(Norms) dated 21.03.2016, uploaded at the end of these minutes decided to ratify norms on net to net basis. The quantity of import item allowed 0.50kg for 1kg of export product under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

172	Case No.:49/14/82-ALC4/2015	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01185/AM16/	RLA File :09/24/040/00205/AM16/	Lic.No/Date:0910062344 17.07.2015	Defer Date:12.05.2016
	Decision :Deferred.			

173	Case No.:39/14/82-ALC4/2015	Party Name:JAGSONPAL PHARMACEUTICALS LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01175/AM16/	RLA File :05/23/040/00165/AM16/	Lic.No/Date:0510395004 20.07.2015	Defer Date:12.05.2016
	Decision : The Committee based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/659/2015-PI(Norms) dated 21.03.2016 , uploaded at the end of these minutes decided to call for information from the firm.			

174	Case No.:42/14/82-ALC4/2015	Party Name:MEDICAMEN ORGANICS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01178/AM16/	RLA File :05/24/040/00193/AM16/	Lic.No/Date:0510395021 21.07.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

175	Case No.:112/14/82-ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01248/AM16/	RLA File :09/24/040/00221/AM16/	Lic.No/Date:0910062348 21.07.2015	Defer Date:12.05.2016

	Decision : The Committee decided to defer the case for want of comments of DoP.
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176	Case No.:21/16/82-ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01341/AM16/	RLA File :09/24/040/00223/AM16/	Lic.No/Date:0910062361 22.07.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

177	Case No.:22/16/82-ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01342/AM16/	RLA File :09/24/040/00224/AM16/	Lic.No/Date:0910062360 22.07.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

178	Case No.:50/14/82-ALC4/2015	Party Name:SRIAM LABS PRIVATE LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01186/AM16/	RLA File :09/24/040/00226/AM16/	Lic.No/Date:0910062363 23.07.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

179	Case No.:149/14/82-ALC4/2015	Party Name:VISION DRUGS PVT LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01285/AM16/	RLA File :09/24/040/00230/AM16/	Lic.No/Date:0910062365 23.07.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.18 dated 10.02.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

180	Case No.:79/8/82-ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00875/AM16/	RLA File :05/24/040/00110/AM16/	Lic.No/Date:0510395084 24.07.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

181	Case No.:1/10/82-ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00957/AM16/	RLA File :09/24/040/00211/AM16/	Lic.No/Date:0910062393 28.07.2015	Defer Date:12.05.2016
	Decision :Deferred.			

182	Case No.:170/14/82-ALC4/2015	Party Name:PI INDUSTRIES LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
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	HQ File :01/82/050/01306/AM16/	RLA File :13/24/040/00015/AM16/	Lic.No/Date:1310047932 29.07.2015	Defer Date:12.05.2016
	Decision :Deferred.			
183	Case No.:131/14/82- ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01267/AM16/	RLA File :09/24/040/00212/AM16/	Lic.No/Date:0910062413 30.07.2015	Defer Date:12.05.2016
	Decision :Deferred.			
184	Case No.:60/14/82- ALC4/2015	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01196/AM16/	RLA File :09/24/040/00256/AM16/	Lic.No/Date:0910062418 31.07.2015	Defer Date:12.05.2016
	Decision :Committee decided to defer the case for want of comments of DOP.			
185	Case No.:84/1/82- ALC1/2016	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01858/AM16/	RLA File :08/91/040/00210/AM16/	Lic.No/Date:0810135770 03.08.2015	Defer Date:12.05.2016
	Decision : Committee decided to defer the case for want of comments of DOP.			
186	Case No.:169/14/82- ALC4/2015	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01305/AM16/	RLA File :31/83/040/00018/AM16/	Lic.No/Date:3110065573 03.08.2015	Defer Date:12.05.2016
	Decision :Deferred.			
187	Case No.:17/8/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00813/AM16/	RLA File :09/24/040/00251/AM16/	Lic.No/Date:0910062426 03.08.2015	Defer Date:12.05.2016
	Decision :Deferred			
188	Case No.:168/14/82- ALC4/2015	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01304/AM16/	RLA File :31/83/040/00024/AM16/	Lic.No/Date:3110065579 04.08.2015	Defer Date:12.05.2016
	Decision :Deferred			
189	Case No.:13/18/82- ALC4/2015	Party Name:FINE ORGANIC INDUSTRIES PVT. LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred

	HQ File :01/82/050/01478/AM16/	RLA File :03/94/040/00334/AM16/	Lic.No/Date:0310797973 05.08.2015	Defer Date:12.05.2016
	Decision :Deferred			

190	Case No.:12/18/82- ALC4/2015	Party Name:OMTECH CHEMICAL INDUSTRIES PVT.LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01477/AM16/	RLA File :03/95/040/00345/AM16/	Lic.No/Date:0310797967 05.08.2015	Defer Date:12.05.2016
	Decision : Deferred			

191	Case No.:14/14/82- ALC4/2015	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01150/AM16/	RLA File :03/95/040/00356/AM16/	Lic.No/Date:0310798008 07.08.2015	Defer Date:12.05.2016
	Decision : The Committee based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/511/2015-PI(Norms) dated 30.12.2015 , uploaded at the end of these minutes decided to call for information from the firm and deferred the case.			

192	Case No.:18/14/82- ALC4/2015	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01154/AM16/	RLA File :03/95/040/00317/AM16/	Lic.No/Date:0310798039 10.08.2015	Defer Date:12.05.2016
	Decision :Deferred.			

193	Case No.:115/16/82- ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01435/AM16/	RLA File :03/95/040/00164/AM16/	Lic.No/Date:0310798051 10.08.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

194	Case No.:23/8/82- ALC4/2015	Party Name:ALPHAMED FORMULATIONS P LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00819/AM16/	RLA File :09/24/040/00091/AM16/	Lic.No/Date:0910062478 11.08.2015	Defer Date:12.05.2016
	Decision : The Committee based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/690/2015-PI(Norms) dated 21.3.2016 , uploaded at the end of these minutes decided to call for information from the firm and deferred the case.			

195	Case No.:22/8/82- ALC4/2015	Party Name:GRANULES INDIA LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Approved
	HQ File	RLA File	Lic.No/Date:0910062467	Defer Date:

	:01/82/050/00818/AM16/	:09/24/040/00287/AM16/	11.08.2015	
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/166/2013-PI(Norms) dated 09.05.2013 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
196	Case No.:155/14/82-ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01291/AM16/	RLA File :05/24/040/00237/AM16/	Lic.No/Date:0510395271 11.08.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
197	Case No.:160/14/82-ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01296/AM16/	RLA File :09/24/040/00286/AM16/	Lic.No/Date:0910062483 12.08.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
198	Case No.:11/18/82-ALC4/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01476/AM16/	RLA File :03/95/040/00327/AM16/	Lic.No/Date:0310798117 13.08.2015	Defer Date:12.05.2016
	Decision :Deferred			
199	Case No.:133/14/82-ALC4/2015	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01269/AM16/	RLA File :09/24/040/00298/AM16/	Lic.No/Date:0910062500 14.08.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
200	Case No.:34/14/82-ALC4/2015	Party Name:TRANSPEK INDUSTRY LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01170/AM16/	RLA File :34/24/040/00144/AM16/	Lic.No/Date:3410041464 17.08.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
201	Case No.:96/14/82-ALC4/2015	Party Name:MAITHRI LABORATORIES (P) LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01232/AM16/	RLA File :09/24/040/00293/AM16/	Lic.No/Date:0910062511 18.08.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
202	Case No.:99/14/82-ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE	Meet No/Date:1/82-ALC4/2016	Status:Case Deferred

		LIMITED	07.04.2016	
	HQ File :01/82/050/01235/AM16/	RLA File :09/24/040/00231/AM16/	Lic.No/Date:0910062516 18.08.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.20 dated 09.03.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			
203	Case No.:56/13/82- ALC4/2015	Party Name: PANACEA BIOTEC LTD.,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status: Case Deferred
	HQ File :01/82/050/01019/AM16/	RLA File :05/24/040/00183/AM16/	Lic.No/Date:0510395354 18.08.2015	Defer Date:12.05.2016
	Decision :Deferred for want of comment of DBT.			
204	Case No.:154/14/82- ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status: Case Deferred
	HQ File :01/82/050/01290/AM16/	RLA File :05/24/040/00381/AM15/	Lic.No/Date:0510395357 19.08.2015	Defer Date:12.05.2016
	Decision :Deferred			
205	Case No.:68/14/82- ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status: Case Deferred
	HQ File :01/82/050/01204/AM16/	RLA File :09/24/040/00368/AM15/	Lic.No/Date:0910062518 19.08.2015	Defer Date:12.05.2016
	Decision :Deferred			
206	Case No.:30/14/82- ALC4/2015	Party Name:BHARAT PARENTERALS LTD,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status: Case Deferred
	HQ File :01/82/050/01166/AM16/	RLA File :34/24/040/00143/AM16/	Lic.No/Date:3410041467 20.08.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
207	Case No.:6/14/82- ALC4/2015	Party Name:PREGNA INTERNATIONAL LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status: Case Approved
	HQ File :01/82/050/01142/AM16/	RLA File :03/95/040/00364/AM16/	Lic.No/Date:0310798287 20.08.2015	Defer Date:
	Decision : The Committee based on the recommendation of D/o Chemicals and Petrochemicals forwarded vide O.M. No.46011/22/2008-PC.II dated 05.04.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
208	Case No.:66/14/82- ALC4/2015	Party Name:SRIAM LABS PRIVATE LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status: Case Deferred
	HQ File :01/82/050/01202/AM16/	RLA File :09/24/040/00290/AM16/	Lic.No/Date:0910062526 21.08.2015	Defer Date:12.05.2016

	Decision : The Committee decided to defer the case for want of comments of DoP.			
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209	Case No.:23/14/82-ALC4/2015	Party Name:RUSAN PHARMA LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01159/AM16/	RLA File :03/95/040/00400/AM16/	Lic.No/Date:0310798441 25.08.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

210	Case No.:3/14/82-ALC4/2015	Party Name:SHIRDI CHEMICALS PVT. LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01139/AM16/	RLA File :03/95/040/00401/AM16/	Lic.No/Date:0310798433 25.08.2015	Defer Date:12.05.2016
	Decision :Deferred.			

211	Case No.:24/14/82-ALC4/2015	Party Name:SHUBHAM SPECIALTY PRODUCTS	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01160/AM16/	RLA File :03/95/040/00348/AM16/	Lic.No/Date:0310798516 27.08.2015	Defer Date:12.05.2016
	Decision :Deferred.			

212	Case No.:35/14/82-ALC4/2015	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01171/AM16/	RLA File :22/24/040/00032/AM16/	Lic.No/Date:2210015295 27.08.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

213	Case No.: 36/14/82-ALC4/2015	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01172/AM16/	RLA File :22/24/040/00034/AM16/	Lic.No/Date:2210015294 27.08.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/317/2015-PI(Norms) dated November 2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

214	Case No.:133/8/82-ALC4/2015	Party Name:AKTINOS HEALTHCARE PRIVATE LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/00929/AM16/	RLA File :09/24/040/00227/AM16/	Lic.No/Date:0910062545 28.08.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/688/2015-PI(Norms) dated 29.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07			

	of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
215	Case No.:82/14/82-ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01218/AM16/	RLA File :05/24/040/00233/AM16/	Lic.No/Date:0510395480 31.08.2015	Defer Date:12.05.2016
	Decision :Deferred.			
216	Case No.:89/14/82-ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01225/AM16/	RLA File :05/24/040/00224/AM16/	Lic.No/Date:0510395479 31.08.2015	Defer Date:12.05.2016
	Decision :Deferred.			
217	Case No.:94/14/82-ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01230/AM16/	RLA File :05/24/040/00202/AM16/	Lic.No/Date:0510395481 31.08.2015	Defer Date:12.05.2016
	Decision :Deferred.			
218	Case No.:116/16/82-ALC4/2015	Party Name:PANERA BIOTEC PVT.LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01436/AM16/	RLA File :05/24/040/00181/AM16/	Lic.No/Date:0510395496 01.09.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DBT.			
219	Case No.:93/14/82-ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01229/AM16/	RLA File :05/24/040/00244/AM16/	Lic.No/Date:0510395493 01.09.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
220	Case No.:57/14/82-ALC4/2015	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01193/AM16/	RLA File :09/24/040/00322/AM16/	Lic.No/Date:0910062547 03.09.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/267/2015-PI(Norms) dated Oct. 2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

221	Case No.:5/18/82-ALC4/2015	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01470/AM16/	RLA File :52/24/040/00039/AM16/	Lic.No/Date:5210041625 04.09.2015	Defer Date:12.05.2016
	Decision :Deferred.			
222	Case No.:141/14/82-ALC4/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01277/AM16/	RLA File :17/24/040/00050/AM16/	Lic.No/Date:1710006170 04.09.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o C&PC forwarded vide U.O.No.14010/78/2012-Ch-II dated 04.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
223	Case No.:125/16/82-ALC4/2015	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01445/AM16/	RLA File :03/94/040/00171/AM16/	Lic.No/Date:0310798674 04.09.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
224	Case No.:52/14/82-ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01188/AM16/	RLA File :09/24/040/00323/AM16/	Lic.No/Date:0910062554 04.09.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
225	Case No.:10/20/82-ALC4/2015	Party Name:U SQUARE LIFESCIENCE PRIVATE LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01593/AM16/	RLA File :08/24/040/00153/AM16/	Lic.No/Date:0810135975 04.09.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
226	Case No.:119/16/82-ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01439/AM16/	RLA File :03/94/040/00402/AM16/	Lic.No/Date:0310798725 08.09.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
227	Case No.:120/16/82-ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred

	HQ File :01/82/050/01440/AM16/	RLA File :03/94/040/00403/AM16/	Lic.No/Date:0310798726 08.09.2015	Defer Date: 12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

228	Case No.:121/16/82- ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01441/AM16/	RLA File :03/94/040/00405/AM16/	Lic.No/Date:0310798727 08.09.2015	Defer Date: 12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

229	Case No.:56/14/82- ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01192/AM16/	RLA File :09/24/040/00134/AM16/	Lic.No/Date:0910062560 08.09.2015	Defer Date:12.05.2016
	Decision :Deferred.			

230	Case No.:124/16/82- ALC4/2015	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01444/AM16/	RLA File :03/94/040/00399/AM16/	Lic.No/Date:0310798771 09.09.2015	Defer Date:12.05.2016
	Decision :Deferred.			

231	Case No.:46/14/82- ALC4/2015	Party Name:MALWA OXYGEN & INDUSTRIAL GASES PVT.LTD.,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01182/AM16/	RLA File :56/24/040/00005/AM16/	Lic.No/Date:5610004674 09.09.2015	Defer Date:12.05.2016
	Decision :Deferred.			

232	Case No.:53/14/82- ALC4/2015	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01189/AM16/	RLA File :09/24/040/00315/AM16/	Lic.No/Date:0910062581 09.09.2015	Defer Date:12.05.2016
	Decision : : The Committee decided to defer the case for want of comments of DoP.			

233	Case No.:157/14/82- ALC4/2015	Party Name:AETHER INDUSTRIES LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01293/AM16/	RLA File :52/24/040/00042/AM16/	Lic.No/Date:5210041630 10.09.2015	Defer Date:12.05.2016
	Decision :Deferred.			

234	Case No.:122/16/82- ALC4/2015	Party Name:KOPRAN RESEARCH	Meet No/Date:1/82- ALC4/2016	Status:Case Deferred
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		LABORATORIES LTD.	07.04.2016	
	HQ File :01/82/050/01442/AM16/	RLA File :03/94/040/00462/AM16/	Lic.No/Date:0310798808 10.09.2015	Defer Date:12.05.2016
	Decision : Deferred.			

	Case No.:123/16/82- ALC4/2015	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Approved
235	HQ File :01/82/050/01443/AM16/	RLA File :03/94/040/00463/AM16/	Lic.No/Date:0310798809 10.09.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/724/2015-PI(Norms) dated 4.4.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:125/14/82- ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Approved
236	HQ File :01/82/050/01261/AM16/	RLA File :09/24/040/00345/AM16/	Lic.No/Date:0910062589 10.09.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/175/2015-PI(Norms) dated Sept. 2015, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:78/14/82- ALC4/2015	Party Name:AMI LIFESCIENCES P LTD	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
237	HQ File :01/82/050/01214/AM16/	RLA File :34/24/040/00148/AM16/	Lic.No/Date:3410041505 11.09.2015	Defer Date:12.05.2016
	Decision :Deferred.			

	Case No.:4/16/82- ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
238	HQ File :01/82/050/01324/AM16/	RLA File :09/24/040/00297/AM16/	Lic.No/Date:0910062594 11.09.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

	Case No.:9/16/82- ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
239	HQ File :01/82/050/01329/AM16/	RLA File :09/24/040/00328/AM16/	Lic.No/Date:0910062593 11.09.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP..			

240	Case No.:56/16/82- ALC4/2015	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
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	HQ File :01/82/050/01376/AM16/	RLA File :03/94/040/00435/AM16/	Lic.No/Date:0310798876 14.09.2015	Defer Date:12.05.2016
	Decision :Deferred.			
241	Case No.:59/16/82- ALC4/2015	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01379/AM16/	RLA File :03/94/040/00474/AM16/	Lic.No/Date:0310798877 14.09.2015	Defer Date:12.05.2016
	Decision : : The Committee decided to send a copy of application to DOP.			
242	Case No.:8/14/82- ALC4/2015	Party Name:PRIVI ORGANICS LTD	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01144/AM16/	RLA File :03/95/040/00343/AM16/	Lic.No/Date:0310798846 14.09.2015	Defer Date:12.05.2016
	Decision :Deferred.			
243	Case No.:110/14/82- ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01246/AM16/	RLA File :09/24/040/00305/AM16/	Lic.No/Date:0910062601 14.09.2015	Defer Date:12.05.2016
	Decision :Deferred.			
244	Case No.:134/14/82- ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01270/AM16/	RLA File :09/24/040/00273/AM16/	Lic.No/Date:0910062602 14.09.2015	Defer Date:12.05.2016
	Decision :Deferred.			
245	Case No.:7/14/82- ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01143/AM16/	RLA File :03/95/040/00426/AM16/	Lic.No/Date:0310798872 14.09.2015	Defer Date:12.05.2016
	Decision : The Committee decided to call for copy of DML and Master Batch Formula from the firm and deferred the case.			
246	Case No.:74/14/82- ALC4/2015	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01210/AM16/	RLA File :34/24/040/00120/AM16/	Lic.No/Date:3410041510 15.09.2015	Defer Date:12.05.2016
	Decision :Deferred.			
247	Case No.:15/14/82-	Party Name:NEW	Meet No/Date:1/82-	Status:Case

	ALC4/2015	ALLIANCE DYE-CHEM PVT. LTD.,	ALC4/2016 07.04.2016	Deferred
	HQ File :01/82/050/01151/AM16/	RLA File :03/95/040/00360/AM16/	Lic.No/Date:0310798909 15.09.2015	Defer Date:12.05.2016
	Decision :Deferred.			

248	Case No.:77/14/82- ALC4/2015	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01213/AM16/	RLA File :34/24/040/00164/AM16/	Lic.No/Date:3410041519 16.09.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/582/2015-PI(Norms) dated 10.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

249	Case No.:9/14/82- ALC4/2015	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01145/AM16/	RLA File :03/95/040/00434/AM16/	Lic.No/Date:0310798944 16.09.2015	Defer Date:12.05.2016
	Decision :Deferred.			

250	Case No.:98/14/82- ALC4/2015	Party Name:SRINI PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01234/AM16/	RLA File :09/24/040/00333/AM16/	Lic.No/Date:0910062625 16.09.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

251	Case No.:124/14/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01260/AM16/	RLA File :09/24/040/00355/AM16/	Lic.No/Date:0910062622 16.09.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

252	Case No.:35/16/82- ALC4/2015	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01355/AM16/	RLA File :03/94/040/00415/AM16/	Lic.No/Date:0310798977 21.09.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

253	Case No.:34/16/82- ALC4/2015	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01354/AM16/	RLA File :03/94/040/00472/AM16/	Lic.No/Date:0310798979 21.09.2015	Defer Date:12.05.2016

	Decision : The Committee decided to defer the case for want of comments of DoP.			
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254	Case No.:71/14/82-ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01207/AM16/	RLA File :09/24/040/00376/AM16/	Lic.No/Date:0910062633 21.09.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

255	Case No.:64/14/82-ALC4/2015	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01200/AM16/	RLA File :09/24/040/00375/AM16/	Lic.No/Date:0910062644 22.09.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.20 dt. 09.03.2016 and same is awaited. The Committee accordingly deferred the case.			

256	Case No.:117/14/82-ALC4/2015	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01253/AM16/	RLA File :04/24/040/00140/AM16/	Lic.No/Date:0410161044 22.09.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.18 dated 10.02.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

257	Case No.:118/14/82-ALC4/2015	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01254/AM16/	RLA File :04/24/040/00139/AM16/	Lic.No/Date:0410161045 22.09.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.18 dated 10.02.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

258	Case No.:103/14/82-ALC4/2015	Party Name:VIRCHOW BIOTECH PV T LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01239/AM16/	RLA File :09/24/040/00362/AM16/	Lic.No/Date:0910062635 22.09.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.14 dated 16.12.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case			

259	Case No.:25/20/82-ALC4/2015	Party Name:AMOL PHARMACEUTICALS PVT. LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01608/AM16/	RLA File :13/24/040/00027/AM16/	Lic.No/Date:1310047981 23.09.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

260	Case No.:106/14/82-ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01242/AM16/	RLA File :09/24/040/00373/AM16/	Lic.No/Date:0910062649 23.09.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

261	Case No.:91/14/82-ALC4/2015	Party Name:CURETECH SKINCARE	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01227/AM16/	RLA File :22/21/040/00029/AM16/	Lic.No/Date:2210015316 24.09.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

262	Case No.:5/20/82-ALC4/2015	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01588/AM16/	RLA File :03/94/040/00471/AM16/	Lic.No/Date:0310799047 24.09.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

263	Case No.:86/14/82-ALC4/2015	Party Name:BELLAPREMIER HAPPY HYGIENECARE PRIVATE LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01222/AM16/	RLA File :35/24/040/00005/AM16/	Lic.No/Date:3510044794 25.09.2015	Defer Date:12.05.2016
	Decision : Deferred.			

264	Case No.:65/14/82-ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01201/AM16/	RLA File :09/24/040/00291/AM16/	Lic.No/Date:0910062665 28.09.2015	Defer Date:12.05.2016
	Decision : The Committee decided to send a copy of application to DOP.			

265	Case No.:8/16/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01328/AM16/	RLA File :09/24/040/00294/AM16/	Lic.No/Date:0910062666 28.09.2015	Defer Date:12.05.2016
	Decision :Deferred.			

266	Case No.:68/16/82-ALC4/2015	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01388/AM16/	RLA File :03/95/040/00454/AM16/	Lic.No/Date:0310799077 28.09.2015	Defer Date:12.05.2016

	Decision : The Committee decided to defer the case for want of comments of DoP.
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267	Case No.:79/14/82-ALC4/2015	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01215/AM16/	RLA File :05/23/040/00274/AM16/	Lic.No/Date:0510395773 30.09.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of AYUSH.			

268	Case No.:6/10/82-ALC4/2015	Party Name:ARCHIMEDIS LABORATORIES PVT. LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/00962/AM16/	RLA File :09/24/040/00321/AM16/	Lic.No/Date:0910062670 30.09.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

269	Case No.:69/16/82-ALC4/2015	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01389/AM16/	RLA File :03/95/040/00350/AM15/	Lic.No/Date:0310799113 30.09.2015	Defer Date:12.05.2016
	Decision :Deferred.			

270	Case No.:33/16/82-ALC4/2015	Party Name:BLISS INDASI LIFESCIENCES PVT LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01353/AM16/	RLA File :03/94/040/00483/AM16/	Lic.No/Date:0310799128 01.10.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

271	Case No.:55/16/82-ALC4/2015	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01375/AM16/	RLA File :03/94/040/00525/AM16/	Lic.No/Date:0310799188 05.10.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

272	Case No.:43/16/82-ALC4/2015	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01363/AM16/	RLA File :03/94/040/00423/AM16/	Lic.No/Date:0310799184 05.10.2015	Defer Date:12.05.2016
	Decision :Deferred.			

273	Case No.:10/16/82-ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
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	HQ File :01/82/050/01330/AM16/	RLA File :09/24/040/00266/AM16/	Lic.No/Date:0910062673 05.10.2015	Defer Date:12.05.2016
	Decision :Deferred.			

	Case No.:65/16/82- ALC4/2015	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Approved
274	HQ File :01/82/050/01385/AM16/	RLA File :03/95/040/00355/AM16/	Lic.No/Date:0310799215 06.10.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Chemicals and Petrochemicals forwarded vide O.M. No.46011/57/2009-PC-II dated 06.04.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:67/16/82- ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
275	HQ File :01/82/050/01387/AM16/	RLA File :03/95/040/00485/AM16/	Lic.No/Date:0310799241 06.10.2015	Defer Date:12.05.2016
	Decision :Deferred.			

	Case No.:6/16/82- ALC4/2015	Party Name:HETERO DRUGS LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
276	HQ File :01/82/050/01326/AM16/	RLA File :09/24/040/00404/AM16/	Lic.No/Date:0910062686 07.10.2015	Defer Date: 12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

	Case No.:45/16/82- ALC4/2015	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
277	HQ File :01/82/050/01365/AM16/	RLA File :03/94/040/00529/AM16/	Lic.No/Date:0310799266 07.10.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

	Case No.:25/16/82- ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
278	HQ File :01/82/050/01345/AM16/	RLA File :09/24/040/00347/AM16/	Lic.No/Date:0910062681 07.10.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

	Case No.:139/14/82- ALC4/2015	Party Name:MAMTA POLYCOATS	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
279	HQ File :01/82/050/01275/AM16/	RLA File :34/24/040/00178/AM16/	Lic.No/Date:3410041581 08.10.2015	Defer Date:12.05.2016
	Decision :Deferred.			

280	Case No.:126/16/82-	Party Name:NEW	Meet No/Date:1/82-	Status:Case
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	ALC4/2015	ALLIANCE DYE-CHEM PVT. LTD.,	ALC4/2016 07.04.2016	Deferred
	HQ File :01/82/050/01446/AM16/	RLA File :03/95/040/00445/AM16/	Lic.No/Date:0310799287 08.10.2015	Defer Date:12.05.2016
	Decision :Deferred.			

281	Case No.:61/16/82- ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01381/AM16/	RLA File :03/95/040/00483/AM16/	Lic.No/Date:0310799284 08.10.2015	Defer Date:12.05.2016
	Decision :The Committee noted that information has been called for from the firm in NC Meeting No.20 dated 09.03.2016 and reply is awaited. The Committee accordingly decided to defer the case.			

282	Case No.:62/16/82- ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01382/AM16/	RLA File :03/95/040/00491/AM16/	Lic.No/Date:0310799292 08.10.2015	Defer Date:12.05.2016
	Decision :Deferred.			

283	Case No.:17/16/82- ALC4/2015	Party Name:VISION DRUGS PVT LTD	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01337/AM16/	RLA File :09/24/040/00402/AM16/	Lic.No/Date:0910062693 08.10.2015	Defer Date:12.05.2016
	Decision : The Committee noted that information has been called for from the firm in NC Meeting No.20 dated 09.03.2016 and reply is awaited. The Committee accordingly decided to defer the case.			

284	Case No.:23/16/82- ALC4/2015	Party Name:SHREEGEN PHARMA LTD	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01343/AM16/	RLA File :09/24/040/00359/AM16/	Lic.No/Date:0910062695 09.10.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

285	Case No.:164/14/82- ALC4/2015	Party Name:AASHA BIOCHEM	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01300/AM16/	RLA File :10/24/040/00049/AM16/	Lic.No/Date:1010059293 12.10.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

286	Case No.:82/16/82- ALC4/2015	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01402/AM16/	RLA File :22/24/040/00048/AM16/	Lic.No/Date:2210015329 12.10.2015	Defer Date:

	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/735/2015-PI(Norms) dated 28.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
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287	Case No.:38/16/82-ALC4/2015	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01358/AM16/	RLA File :03/94/040/00536/AM16/	Lic.No/Date:0310799342 12.10.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

288	Case No.:140/14/82-ALC4/2015	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01276/AM16/	RLA File :34/24/040/00175/AM16/	Lic.No/Date:3410041586 12.10.2015	Defer Date:12.05.2016
	Decision :Deferred.			

289	Case No.:144/14/82-ALC4/2015	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01280/AM16/	RLA File :52/24/040/00049/AM16/	Lic.No/Date:5210041658 14.10.2015	Defer Date:12.05.2016
	Decision :Deferred.			

290	Case No.:58/16/82-ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01378/AM16/	RLA File :03/94/040/00497/AM16/	Lic.No/Date:0310799433 14.10.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

291	Case No.:132/14/82-ALC4/2015	Party Name:RIDDHI PHARMA	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01268/AM16/	RLA File :34/24/040/00180/AM16/	Lic.No/Date:3410041592 14.10.2015	Defer Date:12.05.2016
	Decision :Deferred.			

292	Case No.:60/16/82-ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01380/AM16/	RLA File :03/94/040/00486/AM16/	Lic.No/Date:0310799460 15.10.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

293	Case No.:92/16/82-ALC4/2015	Party Name:TRANSPEK INDUSTRY LIMITED	Meet No/Date:1/82-ALC4/2016	Status:Case Deferred
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			07.04.2016	
	HQ File :01/82/050/01412/AM16/	RLA File :34/24/040/00185/AM16/	Lic.No/Date:3410041600 15.10.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

	Case No.:57/16/82- ALC4/2015	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Approved
294	HQ File :01/82/050/01377/AM16/	RLA File :03/94/040/00470/AM16/	Lic.No/Date:0310799489 16.10.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o C&PC forwarded vide U.O.No.14010/67/2011-Ch-II dated 04.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:158/14/82- ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
295	HQ File :01/82/050/01294/AM16/	RLA File :05/23/040/00305/AM16/	Lic.No/Date:0510395945 16.10.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

	Case No.:77/16/82- ALC4/2015	Party Name:LACTOSE (INDIA) LTD.,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
296	HQ File :01/82/050/01397/AM16/	RLA File :03/95/040/00481/AM16/	Lic.No/Date:0310799561 20.10.2015	Defer Date:21.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

	Case No.:26/16/82- ALC4/2015	Party Name:NEULAND LABORATORIES LTD	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
297	HQ File :01/82/050/01346/AM16/	RLA File :09/24/040/00370/AM16/	Lic.No/Date:0910062746 20.10.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

	Case No.:11/16/82- ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
298	HQ File :01/82/050/01331/AM16/	RLA File :09/24/040/00425/AM16/	Lic.No/Date:0910062758 20.10.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

	Case No.:156/14/82- ALC4/2015	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
299	HQ File :01/82/050/01292/AM16/	RLA File :04/24/040/00158/AM16/	Lic.No/Date:0410161133 20.10.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

300	Case No.:27/16/82-ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01347/AM16/	RLA File :09/24/040/00420/AM16/	Lic.No/Date:0910062753 20.10.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
301	Case No.:72/16/82-ALC4/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01392/AM16/	RLA File :03/95/040/00102/AM16/	Lic.No/Date:0310799579 21.10.2015	Defer Date:12.05.2016
	Decision :Deferred.			
302	Case No.:73/16/82-ALC4/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Approved
	HQ File :01/82/050/01393/AM16/	RLA File :03/95/040/00087/AM16/	Lic.No/Date:0310799578 21.10.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o C&PC forwarded vide U.O.No.14010/64/2013-Ch-II dated 4.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
303	Case No.:29/16/82-ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01349/AM16/	RLA File :09/24/040/00379/AM16/	Lic.No/Date:0910062768 23.10.2015	Defer Date:12.05.2016
	Decision :Deferred.			
304	Case No.:30/16/82-ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01350/AM16/	RLA File :09/24/040/00383/AM16/	Lic.No/Date:0910062767 23.10.2015	Defer Date:12.05.2016
	Decision :Deferred.			
305	Case No.:129/16/82-ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01449/AM16/	RLA File :03/95/040/00505/AM16/	Lic.No/Date:0310799628 23.10.2015	Defer Date:12.05.2016
	Decision :Deferred.			
306	Case No.:161/14/82-ALC4/2015	Party Name:KAIRAV CHEMOFARBE	Meet No/Date:1/82-ALC4/2016	Status:Case Deferred

		INDUSTRIES LTD.	07.04.2016	
	HQ File :01/82/050/01297/AM16/	RLA File :03/94/040/01226/AM15/	Lic.No/Date:0310799680 26.10.2015	Defer Date:12.05.2016
	Decision :Deferred.			
307	Case No.:78/16/82- ALC4/2015	Party Name:MOHINI ORGANICS PVT. LTD.,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01398/AM16/	RLA File :03/95/040/00777/AM15/	Lic.No/Date:0310799666 26.10.2015	Defer Date:12.05.2016
	Decision :Deferred.			
308	Case No.:53/20/82- ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01636/AM16/	RLA File :03/95/040/00529/AM16/	Lic.No/Date:0310799675 26.10.2015	Defer Date:12.05.2016
	Decision :Deferred.			
309	Case No.:93/16/82- ALC4/2015	Party Name:JAINEX SPECIALITY CHEMICAL	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01413/AM 16/	RLA File :34/24/040/00196/AM16/	Lic.No/Date:3410041626 28.10.2015	Defer Date: 12.05.2016
	Decision :Deferred.			
310	Case No.:31/16/82- ALC4/2015	Party Name:MSN LABORATORIES PRIVATE LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01351/AM16/	RLA File :09/24/040/00423/AM16/	Lic.No/Date:0910062790 28.10.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
311	Case No.:74/16/82- ALC4/2015	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01394/AM16/	RLA File :03/95/040/00518/AM16/	Lic.No/Date:0310799705 28.10.2015	Defer Date:12.05.2016
	Decision :Deferred.			
312	Case No.:86/16/82- ALC4/2015	Party Name:SAURAV CHEMICALS LTD,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01406/AM16/	RLA File :22/24/040/00056/AM16/	Lic.No/Date:2210015337 28.10.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/709/2015-PI(Norms) dated 22.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07			

	of HBP Vol.1. RA concerned may take necessary action as per decision of NC.
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313	Case No.:75/16/82-ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01395/AM16/	RLA File :03/95/040/00525/AM16/	Lic.No/Date:0310799704 28.10.2015	Defer Date:12.05.2016
	Decision :Deferred.			

314	Case No.:9/20/82-ALC4/2015	Party Name:U SQUARE LIFESCIENCE PRIVATE LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01592/AM16/	RLA File :08/24/040/00237/AM16/	Lic.No/Date:0810136380 28.10.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

315	Case No.:47/16/82-ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01367/AM16/	RLA File :03/95/040/00526/AM16/	Lic.No/Date:0310799853 29.10.2015	Defer Date:12.05.2016
	Decision :Deferred.			

316	Case No.:136/14/82-ALC4/2015	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01272/AM16/	RLA File :05/23/040/00293/AM16/	Lic.No/Date:0510396078 30.10.2015	Defer Date:12.05.2016
	Decision :Deferred.			

317	Case No.:48/16/82-ALC4/2015	Party Name:O C SPECIALITIES PVT.LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01368/AM16/	RLA File :03/95/040/00549/AM16/	Lic.No/Date:0310799873 30.10.2015	Defer Date:12.05.2016
	Decision :Deferred.			

318	Case No.:87/16/82-ALC4/2015	Party Name:SCOTT-EDIL PHARMACIA LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01407/AM16/	RLA File :22/24/040/00020/AM16/	Lic.No/Date:2210015341 30.10.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

319	Case No.:159/14/82-ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01295/AM16/	RLA File :05/24/040/00343/AM16/	Lic.No/Date:0510396075 30.10.2015	Defer Date:12.05.2016

	Decision : The Committee decided to defer the case for want of comments of DoP.
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320	Case No.:118/16/82-ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01438/AM16/	RLA File :05/24/040/00345/AM16/	Lic.No/Date:0510396076 30.10.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

321	Case No.:84/16/82-ALC4/2015	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01404/AM16/	RLA File :22/24/040/00055/AM16/	Lic.No/Date:2210015339 30.10.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

322	Case No.:7/20/82-ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01590/AM16/	RLA File :03/94/040/00552/AM16/	Lic.No/Date:0310799930 02.11.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/371/2015-PI(Norms) dated 15.3.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

323	Case No.:112/16/82-ALC4/2015	Party Name:BELCO PHARMA	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01432/AM16/	RLA File :05/23/040/00273/AM16/	Lic.No/Date:0510396205 03.11.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

324	Case No.:107/16/82-ALC4/2015	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01427/AM16/	RLA File :05/23/040/00326/AM16/	Lic.No/Date:0510396204 03.11.2015	Defer Date:12.05.2016
	Decision :Deferred.			

325	Case No.:19/16/82-ALC4/2015	Party Name:MEDICLONE BIO-TECH PRIVATE LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01339/AM16/	RLA File :04/24/040/00181/AM16/	Lic.No/Date:0410161279 04.11.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

326	Case No.:90/16/82-	Party Name:BEST	Meet No/Date:1/82-	Status:Case
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	ALC4/2015	VALUE CHEM PVT. LTD.	ALC4/2016 07.04.2016	Deferred
	HQ File :01/82/050/01410/AM16/	RLA File :34/24/040/00207/AM16/	Lic.No/Date:3410041662 05.11.2015	Defer Date:12.05.2016
	Decision :Deferred.			

	Case No.:108/16/82- ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
327	HQ File :01/82/050/01428/AM16/	RLA File :05/23/040/00330/AM16/	Lic.No/Date:0510396254 05.11.2015	Defer Date:12.05.2016
	Decision : The Committee based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/696/2015-PI(Norms) dated 21.03.2016, uploaded at the end of these minutes decided to call for information from the firm and deferred the case.			

	Case No.:88/16/82- ALC4/2015	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
328	HQ File :01/82/050/01408/AM16/	RLA File :34/24/040/00202/AM16/	Lic.No/Date:3410041663 05.11.2015	Defer Date:12.05.2016
	Decision : Deferred.			

	Case No.:49/16/82- ALC4/2015	Party Name:UNIMAX LABORATORIES PVT.LTD	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
329	HQ File :01/82/050/01369/AM16/	RLA File :03/95/040/00500/AM16/	Lic.No/Date:0310800048 05.11.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

	Case No.:52/16/82- ALC4/2015	Party Name:UNIMAX LABORATORIES PVT.LTD	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
330	HQ File :01/82/050/01372/AM16/	RLA File :03/95/040/00555/AM16/	Lic.No/Date:0310800046 05.11.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

	Case No.:37/16/82- ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
331	HQ File :01/82/050/01357/AM16/	RLA File :03/94/040/00561/AM16/	Lic.No/Date:0310800114 06.11.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

	Case No.:53/16/82- ALC4/2015	Party Name:LAXMI ORGANIC INDUSTRIES LTD.,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
332	HQ File :01/82/050/01373/AM16/	RLA File :03/95/040/00540/AM16/	Lic.No/Date:0310800090 06.11.2015	Defer Date:12.05.2016
	Decision : Deferred.			

333	Case No.:89/16/82-ALC4/2015	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01409/AM16/	RLA File :34/24/040/00203/AM16/	Lic.No/Date:3410041666 09.11.2015	Defer Date:12.05.2016
	Decision :Deferred.			
334	Case No.:2/16/82-ALC4/2015	Party Name:SANO MEDICAL KITS PVT. LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01322/AM16/	RLA File :04/24/040/00175/AM16/	Lic.No/Date:0410161296 09.11.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
335	Case No.:34/1/82-ALC1/2016	Party Name:GLAND PHARMA LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01808/AM16/	RLA File :09/24/040/00469/AM16/	Lic.No/Date:0910062848 10.11.2015	Defer Date 12.05.2016:
	Decision : The Committee decided to defer the case for want of comments of DoP.			
336	Case No.:18/16/82-ALC4/2015	Party Name:CAPLIN POINT LABORATORIES LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01338/AM16/	RLA File :04/24/040/00172/AM16/	Lic.No/Date:0410161300 12.11.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
337	Case No.:110/16/82-ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01430/AM16/	RLA File :05/23/040/00329/AM16/	Lic.No/Date:0510396325 13.11.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
338	Case No.:106/16/82-ALC4/2015	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01426/AM16/	RLA File :05/24/040/00384/AM16/	Lic.No/Date:0510396340 16.11.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
339	Case No.:114/16/82-ALC4/2015	Party Name:SHIVA BIOCHEM INDUSTRIES	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01434/AM16/	RLA File :50/24/040/00017/AM16/	Lic.No/Date:5010002240 16.11.2015	Defer Date:12.05.2016
	Decision :Deferred.			

340	Case No.:1/1/82-ALC1/2016	Party Name:UNICHEM LABORATORIES LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01775/AM16/	RLA File :03/95/040/00591/AM16/	Lic.No/Date:0310800303 18.11.2015	Defer Date:
	Decision : The Committee decided to send a copy of application to DoP.			
341	Case No.:52/20/82-ALC4/2015	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01635/AM16/	RLA File :03/95/040/00551/AM16/	Lic.No/Date:0310800331 19.11.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Chemicals and Petrochemicals forwarded vide O.M. No.46011/6/2013-PC.II dated 05.04.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
342	Case No.:104/16/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01424/AM16/	RLA File :05/23/040/00339/AM16/	Lic.No/Date:0510396384 20.11.2015	Defer Date:12.05.2016
	Decision :Deferred.			
343	Case No.:4/20/82-ALC4/2015	Party Name:AIMS IMPEX PVT. LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01587/AM16/	RLA File :03/94/040/00656/AM16/	Lic.No/Date:0310800363 23.11.2015	Defer Date:12.05.2016
	Decision :Deferred.			
344	Case No.:103/16/82-ALC4/2015	Party Name:JUBILANT GENERICS LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01423/AM16/	RLA File :05/23/040/00337/AM16/	Lic.No/Date:0510396395 23.11.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/365/2015-PI(Norms) dated 19.11.2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
345	Case No.:31/1/82-ALC1/2016	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01805/AM16/	RLA File :05/24/040/00347/AM16/	Lic.No/Date:0510396399 23.11.2015	Defer Date:12.05.2016
	Decision :Deferred.			
346	Case No.:2/20/82-ALC4/2015	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:1/82-ALC4/2016	Status:Case Deferred

			07.04.2016	
	HQ File :01/82/050/01585/AM16/	RLA File :05/24/040/00400/AM16/	Lic.No/Date:0510396400 23.11.2015	Defer Date:12.05.2016
	Decision :Deferred.			
347	Case No.:79/16/82- ALC4/2015	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01399/AM16/	RLA File :22/24/040/00074/AM16/	Lic.No/Date:2210015349 23.11.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
348	Case No.:81/16/82- ALC4/2015	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01401/AM16/	RLA File :22/24/040/00075/AM16/	Lic.No/Date:2210015348 23.11.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
349	Case No.:105/16/82- ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01425/AM16/	RLA File :05/23/040/00356/AM16/	Lic.No/Date:0510396410 24.11.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
350	Case No.:33/1/82- ALC1/2016	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01807/AM16/	RLA File :09/24/040/00486/AM16/	Lic.No/Date:0910062902 26.11.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
351	Case No.:32/16/82- ALC4/2015	Party Name:INTERMED,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01352/AM16/	RLA File :04/24/040/00177/AM16/	Lic.No/Date:0410161343 26.11.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
352	Case No.:2/1/82- ALC1/2016	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01776/AM16/	RLA File :03/95/040/00632/AM16/	Lic.No/Date:0310800416 26.11.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
353	Case No.:23/1/82- ALC1/2016	Party Name:UNILINK PHARMA PVT LTD	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred

	HQ File :01/82/050/01797/AM16/	RLA File :04/24/040/00170/AM16/	Lic.No/Date:0410161342 26.11.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

354	Case No.:57/20/82- ALC4/2015	Party Name:WANBURY LIMITED(FORMERLY PEARL ORGANICS LTD)	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01640/AM16/	RLA File :03/95/040/00628/AM16/	Lic.No/Date:0310800470 30.11.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

355	Case No.:58/20/82- ALC4/2015	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01641/AM16/	RLA File :03/95/040/00182/AM15/	Lic.No/Date:0310800550 01.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

356	Case No.:3/1/82- ALC1/2016	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01777/AM16/	RLA File :03/95/040/00529/AM15/	Lic.No/Date:0310800547 01.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

357	Case No.:5/1/82- ALC1/2016	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01779/AM16/	RLA File :03/95/040/00239/AM15/	Lic.No/Date:0310800551 01.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

358	Case No.:90/20/82- ALC4/2015	Party Name:WANBURY LIMITED(FORMERLY PEARL ORGANICS LTD)	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01673/AM16/	RLA File :03/95/040/00629/AM16/	Lic.No/Date:0310800552 01.12.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

359	Case No.:3/20/82- ALC4/2015	Party Name:DSM SINOCHEM PHARMACEUTICALS INDIA PVT.LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01586/AM16/	RLA File :22/24/040/00062/AM16/	Lic.No/Date:2210015358 02.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/342/2013-PI(Norms) dated 26.09.2013, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

360	Case No.:33/20/82-ALC4/2015	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01616/AM16/	RLA File :03/94/040/00532/AM16/	Lic.No/Date:0310800597 02.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

361	Case No.:88/20/82-ALC4/2015	Party Name:LUPIN LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01671/AM16/	RLA File :03/95/040/00452/AM16/	Lic.No/Date:0310800578 02.12.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

362	Case No.:54/20/82-ALC4/2015	Party Name:MELOG SPECIALITY CHEMICALS PVT. LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01637/AM16/	RLA File :03/95/040/00631/AM16/	Lic.No/Date:0310800619 03.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

363	Case No.:112/20/82-ALC4/2015	Party Name:SUPREET CHEMICALS PVT.LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01695/AM16/	RLA File :03/95/040/00646/AM16/	Lic.No/Date:0310800620 03.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

364	Case No.:89/20/82-ALC4/2015	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01672/AM16/	RLA File :03/95/040/00524/AM16/	Lic.No/Date:0310800661 04.12.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

365	Case No.:86/20/82-ALC4/2015	Party Name:REANNON PHARMACEUTICALS	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01669/AM16/	RLA File :03/95/040/00494/AM16/	Lic.No/Date:0310800662 04.12.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

366	Case No.:62/20/82-ALC4/2015	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01645/AM16/	RLA File :03/95/040/00522/AM16/	Lic.No/Date:0310800711 07.12.2015	Defer Date:12.05.2016

	Decision :Deferred.
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367	Case No.:87/20/82-ALC4/2015	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01670/AM16/	RLA File :03/95/040/00605/AM16/	Lic.No/Date:0310800715 07.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

368	Case No.:35/20/82-ALC4/2015	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01618/AM16/	RLA File :03/94/040/00480/AM16/	Lic.No/Date:0310800769 08.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

369	Case No.:127/16/82-ALC4/2015	Party Name:BLUELINE FOODS (INDIA) PVT.LTD,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01447/AM16/	RLA File :07/24/040/00267/AM16/	Lic.No/Date:0710109146 08.12.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

370	Case No.:34/20/82-ALC4/2015	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01617/AM16/	RLA File :03/94/040/00682/AM16/	Lic.No/Date:0310800771 08.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

371	Case No.:85/20/82-ALC4/2015	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01668/AM16/	RLA File :03/95/040/00201/AM16/	Lic.No/Date:0310800751 08.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

372	Case No.:109/20/82-ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01692/AM16/	RLA File :09/24/040/00505/AM16/	Lic.No/Date:0910062944 08.12.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

373	Case No.:36/20/82-ALC4/2015	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01619/AM16/	RLA File :03/94/040/00651/AM16/	Lic.No/Date:0310800833 09.12.2015	Defer Date:12.05.2016

	Decision :Deferred.
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374	Case No.:61/20/82-ALC4/2015	Party Name:PRASOL CHEMICALS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01644/AM16/	RLA File :03/95/040/00683/AM16/	Lic.No/Date:0310800825 09.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

375	Case No.:67/20/82-ALC4/2015	Party Name:MANGALAM ORGANICS LIMITED (FORMERLY DUJODWALA	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01650/AM16/	RLA File :03/95/040/00054/AM16/	Lic.No/Date:0310800865 10.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

376	Case No.:108/20/82-ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01691/AM16/	RLA File :09/24/040/00506/AM16/	Lic.No/Date:0910062961 10.12.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

377	Case No.:59/20/82-ALC4/2015	Party Name:PRASOL CHEMICALS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01642/AM16/	RLA File :03/95/040/00593/AM16/	Lic.No/Date:0310800879 10.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

378	Case No.:68/20/82-ALC4/2015	Party Name:PRASOL CHEMICALS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01651/AM16/	RLA File :03/95/040/00684/AM16/	Lic.No/Date:0310800864 10.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

379	Case No.:110/20/82-ALC4/2015	Party Name:PROCESS AGROCHEM INDUSTRIES PVT. LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01693/AM16/	RLA File :56/24/040/00040/AM16/	Lic.No/Date:5610004767 10.12.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

380	Case No.:70/20/82-ALC4/2015	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01653/AM16/	RLA File :03/95/040/00598/AM16/	Lic.No/Date:0310800862 10.12.2015	Defer Date:12.05.2016

	Decision :Deferred.
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381	Case No.:39/20/82-ALC4/2015	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01622/AM16/	RLA File :03/94/040/00088/AM16/	Lic.No/Date:0310800889 11.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

382	Case No.:41/20/82-ALC4/2015	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01624/AM16/	RLA File :03/94/040/00648/AM16/	Lic.No/Date:0310800905 11.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

383	Case No.:9/1/82-ALC1/2016	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01783/AM16/	RLA File :03/94/040/00490/AM16/	Lic.No/Date:0310800912 11.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

384	Case No.:66/20/82-ALC4/2015	Party Name:PRIVI ORGANICS LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01649/AM16/	RLA File :03/95/040/00633/AM16/	Lic.No/Date:0310800935 11.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

385	Case No.:45/20/82-ALC4/2015	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01628/AM16/	RLA File :03/94/040/00736/AM16/	Lic.No/Date:0310800992 14.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

386	Case No.:63/20/82-ALC4/2015	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01646/AM16/	RLA File :03/95/040/00673/AM16/	Lic.No/Date:0310800977 14.12.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

387	Case No.:24/20/82-ALC4/2015	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01607/AM16/	RLA File :03/95/040/00088/AM16/	Lic.No/Date:0310800991 14.12.2015	Defer Date:12.05.2016

	Decision :Deferred.
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388	Case No.:69/20/82-ALC4/2015	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01652/AM16/	RLA File :03/95/040/00661/AM16/	Lic.No/Date:0310800980 14.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

389	Case No.:4/1/82-ALC1/2016	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01778/AM16/	RLA File :03/95/040/00660/AM16/	Lic.No/Date:0310800993 14.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

390	Case No.:64/20/82-ALC4/2015	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01647/AM16/	RLA File :03/95/040/00702/AM16/	Lic.No/Date:0310801034 15.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

391	Case No.:65/20/82-ALC4/2015	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01648/AM16/	RLA File :03/95/040/00703/AM16/	Lic.No/Date:0310801051 15.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

392	Case No.:49/20/82-ALC4/2015	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01632/AM16/	RLA File :03/94/040/00714/AM16/	Lic.No/Date:0310801093 16.12.2015	Defer Date:12.05.2016
	Decision : Deferred.			

393	Case No.:10/1/82-ALC1/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01784/AM16/	RLA File :03/94/040/00630/AM16/	Lic.No/Date:0310801130 16.12.2015	Defer Date:12.05.2016
	Decision : Deferred.			

394	Case No.:44/20/82-ALC4/2015	Party Name:CELOGEN PHARMA PVT.LTD.	Meet No/Date:1/82-ALC4/2016	Status:Case Deferred
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			07.04.2016	
	HQ File :01/82/050/01627/AM16/	RLA File :03/94/040/00720/AM16/	Lic.No/Date:0310801132 16.12.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

395	Case No.:74/20/82- ALC4/2015	Party Name:CIPLA LIMITED.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01657/AM16/	RLA File :03/94/040/00684/AM16/	Lic.No/Date:0310801092 16.12.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

396	Case No.:75/20/82- ALC4/2015	Party Name:CIPLA LIMITED.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01658/AM16/	RLA File :03/94/040/00695/AM16/	Lic.No/Date:0310801091 16.12.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

397	Case No.:46/20/82- ALC4/2015	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01629/AM16/	RLA File :03/94/040/00692/AM16/	Lic.No/Date:0310801111 16.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

398	Case No.:120/20/82- ALC4/2015	Party Name:MAITHRI LABORATORIES (P) LTD.,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01703/AM16/	RLA File :09/24/040/00524/AM16/	Lic.No/Date:0910062974 16.12.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

399	Case No.:23/20/82- ALC4/2015	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01606/AM16/	RLA File :03/95/040/00697/AM16/	Lic.No/Date:0310801116 16.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

400	Case No.:8/20/82- ALC4/2015	Party Name:SHREE BANKEY BEHARI LAL BOARD MILLS	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01591/AM16/	RLA File :05/24/040/00427/AM16/	Lic.No/Date:0510396637 16.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

401	Case No.:135/16/82- ALC4/2015	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
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	HQ File :01/82/050/01455/AM16/	RLA File :09/24/040/00534/AM16/	Lic.No/Date:0910062981 17.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

402	Case No.:136/16/82- ALC4/2015	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01456/AM16/	RLA File :09/24/040/00533/AM16/	Lic.No/Date:0910062980 17.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

403	Case No.:8/1/82- ALC1/2016	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01782/AM16/	RLA File :03/94/040/00754/AM16/	Lic.No/Date:0310801214 18.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

404	Case No.:73/20/82- ALC4/2015	Party Name:CIPLA LIMITED.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01656/AM16/	RLA File :03/94/040/00697/AM16/	Lic.No/Date:0310801217 18.12.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

405	Case No.:83/1/82- ALC1/2016	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01857/AM16/	RLA File :03/94/040/00752/AM16/	Lic.No/Date:0310801211 18.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

406	Case No.:14/20/82- ALC4/2015	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01597/AM16/	RLA File :03/94/040/00728/AM16/	Lic.No/Date:0310801252 21.12.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

407	Case No.:30/1/82- ALC1/2016	Party Name:ACEBRIGHT (INDIA) PHARMA PVT LTD,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01804/AM16/	RLA File :07/24/040/00198/AM16/	Lic.No/Date:0710109193 22.12.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

408	Case No.:15/20/82- ALC4/2015	Party Name:CELOGEN PHARMA PVT.LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310801298	Defer

	:01/82/050/01598/AM16/	:03/94/040/00721/AM16/	22.12.2015	Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

409	Case No.:19/20/82-ALC4/2015	Party Name:LAXMI ORGANIC INDUSTRIES LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01602/AM16/	RLA File :03/95/040/00009/AM16/	Lic.No/Date:0310801275 22.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

410	Case No.:20/20/82-ALC4/2015	Party Name:LAXMI ORGANIC INDUSTRIES LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01603/AM16/	RLA File :03/95/040/00267/AM16/	Lic.No/Date:0310801273 22.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

411	Case No.:111/20/82-ALC4/2015	Party Name:PARENTRAL DRUGS INDIA LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01694/AM16/	RLA File :56/24/040/00045/AM16/	Lic.No/Date:5610004780 22.12.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

412	Case No.:48/20/82-ALC4/2015	Party Name:ALCHEMIE LABORATORIES	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01631/AM16/	RLA File :03/94/040/00683/AM16/	Lic.No/Date:0310801362 28.12.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

413	Case No.:17/20/82-ALC4/2015	Party Name:CIPLA LIMITED.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01600/AM16/	RLA File :03/94/040/00767/AM16/	Lic.No/Date:0310801358 28.12.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

414	Case No.:18/20/82-ALC4/2015	Party Name:CIPLA LIMITED.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01601/AM16/	RLA File :03/94/040/00781/AM16/	Lic.No/Date:0310801341 28.12.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

415	Case No.:71/20/82-ALC4/2015	Party Name:CIPLA LIMITED.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01654/AM16/	RLA File :03/94/040/00698/AM16/	Lic.No/Date:0310801355 28.12.2015	Defer Date:12.05.2016

	Decision : The Committee decided to defer the case for want of comments of DoP.			
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416	Case No.:72/20/82-ALC4/2015	Party Name:CIPLA LIMITED.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01655/AM16/	RLA File :03/94/040/00768/AM16/	Lic.No/Date:0310801340 28.12.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

417	Case No.:16/20/82-ALC4/2015	Party Name:FINE ORGANIC INDUSTRIES PVT. LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01599/AM16/	RLA File :03/94/040/00780/AM16/	Lic.No/Date:0310801349 28.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

418	Case No.:131/16/82-ALC4/2015	Party Name:HETERO LABS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01451/AM16/	RLA File :09/24/040/00578/AM16/	Lic.No/Date:0910063038 28.12.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

419	Case No.:102/20/82-ALC4/2015	Party Name:STERMONE CHEMICALS PVT LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01685/AM16/	RLA File :34/24/040/00243/AM16/	Lic.No/Date:3410041764 29.12.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

420	Case No.:80/20/82-ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01663/AM16/	RLA File :03/95/040/00736/AM16/	Lic.No/Date:0310801389 29.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

421	Case No.:81/20/82-ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01664/AM16/	RLA File :03/95/040/00735/AM16/	Lic.No/Date:0310801388 29.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

422	Case No.:22/20/82-ALC4/2015	Party Name:S M B CORPORATION OF INDIA	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01605/AM16/	RLA File :03/95/040/00738/AM16/	Lic.No/Date:0310801409 30.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

423	Case No.:84/20/82-ALC4/2015	Party Name:SIRMAXO CHEMICALS PVT LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01667/AM16/	RLA File :03/95/040/00730/AM16/	Lic.No/Date:0310801411 30.12.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
424	Case No.:116/20/82-ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01699/AM16/	RLA File :05/24/040/00463/AM16/	Lic.No/Date:0510397108 30.12.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
425	Case No.:117/20/82-ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01700/AM16/	RLA File :05/24/040/00462/AM16/	Lic.No/Date:0510397106 30.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/588/2015-PI(Norms) dated 21.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
426	Case No.:47/20/82-ALC4/2015	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01630/AM16/	RLA File :03/94/040/00792/AM16/	Lic.No/Date:0310801428 31.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			
427	Case No.:92/20/82-ALC4/2015	Party Name:CIPLA LIMITED.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01675/AM16/	RLA File :03/94/040/00696/AM16/	Lic.No/Date:0310801442 31.12.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
428	Case No.:98/20/82-ALC4/2015	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01681/AM16/	RLA File :05/23/040/00338/AM16/	Lic.No/Date:0510397164 31.12.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			
429	Case No.:28/20/82-ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved

	HQ File :01/82/050/01611/AM16/	RLA File :03/94/040/00799/AM16/	Lic.No/Date:0310801430 31.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/636/2015-PI(Norms) dated 14.03.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

430	Case No.:99/20/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01682/AM16/	RLA File :05/23/040/00389/AM16/	Lic.No/Date:0510397158 31.12.2015	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

431	Case No.:101/20/82-ALC4/2015	Party Name:SONGWON SPECIALTY CHEMICALS INDIA PVT. LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01684/AM16/	RLA File :34/24/040/00226/AM16/	Lic.No/Date:3410041775 31.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

432	Case No.:119/20/82-ALC4/2015	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01702/AM16/	RLA File :09/24/040/00582/AM16/	Lic.No/Date:0910063066 31.12.2015	Defer Date:12.05.2016
	Decision :Deferred.			

433	Case No.:77/20/82-ALC4/2015	Party Name:CIPLA LIMITED.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01660/AM16/	RLA File :03/94/040/00788/AM16/	Lic.No/Date:0310801491 01.01.2016	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

434	Case No.:91/20/82-ALC4/2015	Party Name:CIPLA LIMITED.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01674/AM16/	RLA File :03/94/040/00789/AM16/	Lic.No/Date:0310801492 01.01.2016	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

435	Case No.:118/20/82-ALC4/2015	Party Name:AMI LIFESCIENCES P LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01701/AM16/	RLA File :34/24/040/00256/AM16/	Lic.No/Date:3410041779 04.01.2016	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comments of DoP.			

436	Case No.:104/20/82-ALC4/2015	Party Name: BEST VALUE CHEM PVT. LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01687/AM16/	RLA File :34/24/040/00253/AM16/	Lic.No/Date:3410041778 04.01.2016	Defer Date:12.05.2016
	Decision : Deferred.			

437	Case No.:27/20/82-ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01610/AM16/	RLA File :03/94/040/00800/AM16/	Lic.No/Date:0310801515 04.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/371/2015-PI(Norms) dated 15.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

438	Case No.:82/20/82-ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01665/AM16/	RLA File :03/95/040/00750/AM16/	Lic.No/Date:0310801522 04.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			

439	Case No.:83/20/82-ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01666/AM16/	RLA File :03/95/040/00749/AM16/	Lic.No/Date:0310801521 04.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			

440	Case No.:105/20/82-ALC4/2015	Party Name: BEST VALUE CHEM PVT. LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01688/AM16/	RLA File :34/24/040/00252/AM16/	Lic.No/Date:3410041782 05.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			

441	Case No.:31/20/82-ALC4/2015	Party Name:CTX LIFESCIENCES PVT LTD,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01614/AM16/	RLA File :03/94/040/00699/AM16/	Lic.No/Date:0310801560 05.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/413/2015-PI(Norms) dated 22.03.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

442	Case No.:32/20/82-ALC4/2015	Party Name:J.B. CHEMICALS &	Meet No/Date:1/82-ALC4/2016	Status:Case Approved
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		PHARMACEUTICALS LIMITED	07.04.2016	
	HQ File :01/82/050/01615/AM16/	RLA File :03/94/040/00815/AM16/	Lic.No/Date:0310801571 05.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/383/2015-PI(Norms) dated 17.03.2016 and O.M. No.35011/396/2015-PI(Norms) dated 06.04.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

443	Case No.:78/20/82-ALC4/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01661/AM16/	RLA File :03/95/040/00652/AM16/	Lic.No/Date:0310801554 05.01.2016	Defer Date:12.05.2016
	Decision : Deferred.			

444	Case No.:26/20/82-ALC4/2015	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01609/AM16/	RLA File :03/94/040/00802/AM16/	Lic.No/Date:0310801601 06.01.2016	Defer Date:12.05.2016
	Decision :Deferred			

445	Case No.:29/20/82-ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01612/AM16/	RLA File :03/94/040/00814/AM16/	Lic.No/Date:0310801603 06.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/383/2015-PI(Norms) dated 17.03.2016 and O.M. No.35011/396/2015-PI(Norms) dated 06.04.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

446	Case No.:30/20/82-ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01613/AM16/	RLA File :03/94/040/00817/AM16/	Lic.No/Date:0310801604 06.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/383/2015-PI(Norms) dated 17.03.2016 and O.M. No.35011/396/2015-PI(Norms) dated 06.04.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

447	Case No.:7/1/82-ALC1/2016	Party Name:PRIVI ORGANICS LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
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	HQ File :01/82/050/01781/AM16/	RLA File :03/95/040/00688/AM16/	Lic.No/Date:0310801600 06.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			

448	Case No.:76/20/82- ALC4/2015	Party Name:AIMS IMPEX PVT. LTD	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01659/AM16/	RLA File :03/94/040/00790/AM16/	Lic.No/Date:0310801644 07.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			

449	Case No.:42/20/82- ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01625/AM16/	RLA File :03/94/040/00816/AM16/	Lic.No/Date:0310801629 07.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/383/2015-PI(Norms) dated 17.03.2016 and O.M. No.35011/396/2015-PI(Norms) dated 06.04.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

450	Case No.:103/20/82- ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01686/AM16/	RLA File :05/23/040/00404/AM16/	Lic.No/Date:0510397232 07.01.2016	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comment from DoP.			

451	Case No.:6/1/82- ALC1/2016	Party Name:MEDISPRAY LABORATORIES PVT. LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01780/AM16/	RLA File :03/95/040/00676/AM16/	Lic.No/Date:0310801634 07.01.2016	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comment from DoP.			

452	Case No.:32/1/82- ALC1/2016	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01806/AM16/	RLA File :05/24/040/00431/AM16/	Lic.No/Date:0510397230 07.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			

453	Case No.:95/20/82- ALC4/2015	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01678/AM16/	RLA File :05/24/040/00499/AM16/	Lic.No/Date:0510397256 08.01.2016	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comment from DoP.			

454	Case No.:79/20/82-ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01662/AM16/	RLA File :03/95/040/00765/AM16/	Lic.No/Date:0310801655 08.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			

455	Case No.:21/20/82-ALC4/2015	Party Name:SHREE LIFE SCIENCES PVT LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01604/AM16/	RLA File :03/95/040/00762/AM16/	Lic.No/Date:0310801691 11.01.2016	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comment from DoP.			

456	Case No.:19/1/82-ALC1/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01793/AM16/	RLA File :04/24/040/00214/AM16/	Lic.No/Date:0410161494 11.01.2016	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comment from DoP.			

457	Case No.:60/1/82-ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01834/AM16/	RLA File :03/94/040/00828/AM16/	Lic.No/Date:0310801732 12.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			

458	Case No.:61/1/82-ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01835/AM16/	RLA File :03/94/040/00820/AM16/	Lic.No/Date:0310801731 12.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			

459	Case No.:48/1/82-ALC1/2016	Party Name:INDO AMINES LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01822/AM16/	RLA File :03/94/040/00785/AM16/	Lic.No/Date:0310801728 12.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			

460	Case No.:82/1/82-ALC1/2016	Party Name:PRIVI ORGANICS LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01856/AM16/	RLA File :03/95/040/00690/AM16/	Lic.No/Date:0310801719 12.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			

461	Case No.:81/1/82-ALC1/2016	Party Name:VITAL HEALTHCARE PVT.LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01855/AM16/	RLA File :03/95/040/00776/AM16/	Lic.No/Date:0310801722 12.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/719/2015-PI(Norms) dated 22.02.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
462	Case No.:62/1/82-ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01836/AM16/	RLA File :03/94/040/00833/AM16/	Lic.No/Date:0310801811 15.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			
463	Case No.:66/1/82-ALC1/2016	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01840/AM16/	RLA File :03/94/040/00831/AM16/	Lic.No/Date:0310801850 18.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			
464	Case No.:64/1/82-ALC1/2016	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01838/AM16/	RLA File :03/94/040/00840/AM16/	Lic.No/Date:0310801857 18.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			
465	Case No.:22/1/82-ALC1/2016	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01796/AM16/	RLA File :04/24/040/00220/AM16/	Lic.No/Date:0410161521 18.01.2016	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comment from DoP.			
466	Case No.:79/1/82-ALC1/2016	Party Name:PRIVI ORGANICS LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01853/AM16/	RLA File :03/95/040/00689/AM16/	Lic.No/Date:0310801831 18.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			
467	Case No.:80/1/82-ALC1/2016	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:1/82-ALC4/2016	Status:Case Deferred

			07.04.2016	
	HQ File :01/82/050/01854/AM16/	RLA File :03/95/040/00771/AM16/	Lic.No/Date:0310801856 18.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			
468	Case No.:63/1/82- ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01837/AM16/	RLA File :03/94/040/00846/AM16/	Lic.No/Date:0310801882 19.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			
469	Case No.:65/1/82- ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01839/AM16/	RLA File :03/94/040/00857/AM16/	Lic.No/Date:0310801883 19.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			
470	Case No.:59/1/82- ALC1/2016	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01833/AM16/	RLA File :03/94/040/00589/AM16/	Lic.No/Date:0310801896 19.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			
471	Case No.:114/20/82- ALC4/2015	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01697/AM16/	RLA File :34/24/040/00263/AM16/	Lic.No/Date:3410041814 19.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			
472	Case No.:77/1/82- ALC1/2016	Party Name:MEDISPRAY LABORATORIES PVT. LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01851/AM16/	RLA File :03/95/040/00657/AM16/	Lic.No/Date:0310801888 19.01.2016	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comment from DoP.			
473	Case No.:36/1/82- ALC1/2016	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01810/AM16/	RLA File :03/95/040/00779/AM16/	Lic.No/Date:0310801890 19.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			
474	Case No.:113/20/82-	Party Name:STERMONE	Meet No/Date:1/82-	Status:Case

	ALC4/2015	CHEMICALS PVT LTD	ALC4/2016 07.04.2016	Deferred
	HQ File :01/82/050/01696/AM16/	RLA File :34/24/040/00177/AM16/	Lic.No/Date:3410041821 19.01.2016	Defer Date:12.05.2016
	Decision : The Committee decided to send a copy of application to DoP.			

475	Case No.:76/1/82- ALC1/2016	Party Name:TITAN LABORATORIES PVT. LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01850/AM16/	RLA File :03/95/040/00790/AM16/	Lic.No/Date:0310801892 19.01.2016	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comment from DoP.			

476	Case No.:50/1/82- ALC1/2016	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01824/AM16/	RLA File :03/94/040/00861/AM16/	Lic.No/Date:0310801928 20.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			

477	Case No.:68/1/82- ALC1/2016	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01842/AM16/	RLA File :03/94/040/00834/AM16/	Lic.No/Date:0310801927 20.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			

478	Case No.:106/20/82- ALC4/2015	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01689/AM16/	RLA File :05/24/040/00515/AM16/	Lic.No/Date:0510397367 20.01.2016	Defer Date:12.05.2016
	Decision : The Committee decided to defer the case for want of comment from DoP.			

479	Case No.:38/1/82- ALC1/2016	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01812/AM16/	RLA File :03/95/040/00798/AM16/	Lic.No/Date:0310801923 20.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			

480	Case No.:115/20/82- ALC4/2015	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01698/AM16/	RLA File :34/24/040/00268/AM16/	Lic.No/Date:3410041823 21.01.2016	Defer Date: 12.05.2016
	Decision :The Committee deferred the case for want of comments of DoP.			

481	Case No.:49/1/82- ALC1/2016	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:1/82- ALC4/2016	Status:Case Deferred
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			07.04.2016	
	HQ File :01/82/050/01823/AM16/	RLA File :03/94/040/00869/AM16/	Lic.No/Date:0310801950 21.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			

482	Case No.:47/1/82- ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01821/AM16/	RLA File :03/94/040/00864/AM16/	Lic.No/Date:0310801994 22.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			

483	Case No.:2/18/82- ALC4/2015	Party Name:HETERO LABS LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01467/AM16/	RLA File :09/24/040/00617/AM16/	Lic.No/Date:0910063157 22.01.2016	Defer Date:
	Decision : Committee decided to send a copy of application to DOP.			

484	Case No.:67/1/82- ALC1/2016	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01841/AM16/	RLA File :03/94/040/00880/AM16/	Lic.No/Date:0310802014 22.01.2016	Defer Date:12.05.2016
	Decision : The committee deferred the case for want of comment of DoP.			

485	Case No.:24/1/82- ALC1/2016	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01798/AM16/	RLA File :04/24/040/00210/AM16/	Lic.No/Date:0410161548 22.01.2016	Defer Date:12.05.2016
	Decision : The committee deferred the case for want of comment of DoP.			

486	Case No.:97/20/82- ALC4/2015	Party Name:SHREE BANKEY BEHARI LAL AROMATICS	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01680/AM16/	RLA File :05/24/040/00522/AM16/	Lic.No/Date:0510397405 22.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			

487	Case No.:96/20/82- ALC4/2015	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01679/AM16/	RLA File :02/24/040/00178/AM16/	Lic.No/Date:0210206458 22.01.2016	Defer Date:12.05.2016
	Decision : The committee deferred the case for want of comment of DoP.			

488	Case No.:51/1/82-	Party Name:BDR	Meet No/Date:1/82-	Status:Case
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	ALC1/2016	PHARMACEUTICALS INTERNATIONAL PVT. LTD.	ALC4/2016 07.04.2016	Deferred
	HQ File :01/82/050/01825/AM16/	RLA File :03/94/040/00877/AM16/	Lic.No/Date:0310802029 25.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			

489	Case No.:52/1/82- ALC1/2016	Party Name:INDO AMINES LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01826/AM16/	RLA File :03/94/040/00888/AM16/	Lic.No/Date:0310802024 25.01.2016	Defer Date:12.05.2016
	Decision :Deferred.			

490	Case No.:53/1/82- ALC1/2016	Party Name:DR. ACHARYA LABORATORIES PVT. LTD.,	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01827/AM16/	RLA File :03/94/040/00881/AM16/	Lic.No/Date:0310802057 27.01.2016	Defer Date:12.05.2016
	Decision : The committee deferred the case for want of comment of DoP.			

491	Case No.:27/1/82- ALC1/2016	Party Name:BODAL CHEMICALS LTD	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01801/AM16/	RLA File :08/24/040/00325/AM16/	Lic.No/Date:0810137105 01.02.2016	Defer Date:12.05.2016
	Decision :Deferred.			

492	Case No.:44/1/82- ALC1/2016	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01818/AM16/	RLA File :03/94/040/00886/AM16/	Lic.No/Date:0310802172 02.02.2016	Defer Date:12.05.2016
	Decision :Deferred.			

493	Case No.:40/1/82- ALC1/2016	Party Name:MAGNOLIA LIMITED.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01814/AM16/	RLA File :03/95/040/01074/AM15/	Lic.No/Date:0310802175 02.02.2016	Defer Date:12.05.2016
	Decision :Deferred.			

494	Case No.:35/1/82- ALC1/2016	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:1/82- ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01809/AM16/	RLA File :31/82/040/00270/AM16/	Lic.No/Date:3110065907 04.02.2016	Defer Date:12.05.2016
	Decision: The Committee deferred the case for want of comments of DoP.			

495	Case No.:37/1/82-ALC1/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01811/AM16/	RLA File :03/95/040/00639/AM16/	Lic.No/Date:0310802231 04.02.2016	Defer Date:12.05.2016
	Decision :Deferred.			
496	Case No.:43/1/82-ALC1/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01817/AM16/	RLA File :03/94/040/00882/AM16/	Lic.No/Date:0310802261 05.02.2016	Defer Date:12.05.2016
	Decision : The Committee deferred the case for want of comments of DoP.			
497	Case No.:11/1/82-ALC1/2016	Party Name:GANGWAL CHEMICALS (P) LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01785/AM16/	RLA File :03/94/040/00919/AM16/	Lic.No/Date:0310802255 05.02.2016	Defer Date:12.05.2016
	Decision :Deferred.			
498	Case No.:58/1/82-ALC1/2016	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01832/AM16/	RLA File :03/95/040/00819/AM16/	Lic.No/Date:0310802266 05.02.2016	Defer Date:12.05.2016
	Decision :Deferred.			
499	Case No.:42/1/82-ALC1/2016	Party Name:CELOGEN PHARMA PVT.LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01816/AM16/	RLA File :03/94/040/00929/AM16/	Lic.No/Date:0310802331 08.02.2016	Defer Date:12.05.2016
	Decision :Deferred.			
500	Case No.:46/1/82-ALC1/2016	Party Name:ENALTEC LABS PVT.LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01820/AM16/	RLA File :03/94/040/00906/AM16/	Lic.No/Date:0310802288 08.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/748/2015-PI(Norms) dated 03.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
501	Case No.:69/1/82-ALC1/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310802291	Defer

	:01/82/050/01843/AM16/	:03/94/040/00922/AM16/	08.02.2016	Date:12.05.2016
Decision : The Committee decided to send a copy of application to MSME.				

502	Case No.:74/1/82-ALC1/2016	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01848/AM16/	RLA File :03/94/040/00810/AM16/	Lic.No/Date:0310802333 08.02.2016	Defer Date:12.05.2016
	Decision :Deferred.			

503	Case No.:39/1/82-ALC1/2016	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01813/AM16/	RLA File :03/95/040/00847/AM16/	Lic.No/Date:0310802292 08.02.2016	Defer Date:12.05.2016
	Decision :Deferred.			

504	Case No.:75/1/82-ALC1/2016	Party Name:BLISS GVS PHARMA LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01849/AM16/	RLA File :03/94/040/00948/AM16/	Lic.No/Date:0310802382 09.02.2016	Defer Date:12.05.2016
	Decision : The Committee deferred the case for want of comments of DoP.			

505	Case No.:71/1/82-ALC1/2016	Party Name:HALCYON LABS PVT. LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01845/AM16/	RLA File :03/94/040/00916/AM16/	Lic.No/Date:0310802390 09.02.2016	Defer Date:12.05.2016
	Decision : The Committee deferred the case for want of comments of DoP.			

506	Case No.:72/1/82-ALC1/2016	Party Name:HALCYON LABS PVT. LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01846/AM16/	RLA File :03/94/040/00915/AM16/	Lic.No/Date:0310802387 09.02.2016	Defer Date:12.05.2016
	Decision : The Committee deferred the case for want of comments of DoP.			

507	Case No.:45/1/82-ALC1/2016	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01819/AM16/	RLA File :03/94/040/00859/AM16/	Lic.No/Date:0310802380 09.02.2016	Defer Date:12.05.2016
	Decision :Deferred.			

508	Case No.:70/1/82-ALC1/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310802452	Defer

	:01/82/050/01844/AM16/	:03/94/040/00935/AM16/	10.02.2016	Date:12.05.2016
	Decision : The Committee deferred the case for want of comments of DoP.			

509	Case No.:2/1/82-ALC4/2016	Party Name:GRANULES INDIA LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01861/AM16/	RLA File :09/24/040/00667/AM16/	Lic.No/Date:0910063236 10.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/746/2015-PI(Norms) dated 7.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

510	Case No.:41/1/82-ALC1/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01815/AM16/	RLA File :03/95/040/00826/AM16/	Lic.No/Date:0310802395 10.02.2016	Defer Date:12.05.2016
	Decision :Deferred.			

511	Case No.:78/1/82-ALC1/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01852/AM16/	RLA File :03/95/040/00752/AM16/	Lic.No/Date:0310802451 10.02.2016	Defer Date:12.05.2016
	Decision :Deferred.			

512	Case No.:55/1/82-ALC1/2016	Party Name:UNIMAX LABORATORIES PVT.LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01829/AM16/	RLA File :03/95/040/00846/AM16/	Lic.No/Date:0310802440 10.02.2016	Defer Date:12.05.2016
	Decision : The Committee deferred the case for want of comments of DoP.			

513	Case No.:73/1/82-ALC1/2016	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01847/AM16/	RLA File :03/94/040/00953/AM16/	Lic.No/Date:0310802552 12.02.2016	Defer Date:12.05.2016
	Decision :Deferred.			

514	Case No.:26/1/82-ALC1/2016	Party Name:UMA ENTERPRISE	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01800/AM16/	RLA File :08/24/040/00396/AM16/	Lic.No/Date:0810137202 15.02.2016	Defer Date:12.05.2016
	Decision :Deferred.			

515	Case No.:56/1/82-ALC1/2016	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01830/AM16/	RLA File :03/95/040/00887/AM16/	Lic.No/Date:0310802649 16.02.2016	Defer Date:12.05.2016
	Decision : The Committee deferred the case for want of comments of DoP.			
516	Case No.:17/1/82-ALC1/2016	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01791/AM16/	RLA File :04/24/040/00229/AM16/	Lic.No/Date:0410161613 17.02.2016	Defer Date:12.05.2016
	Decision :Deferred.			
517	Case No.:57/1/82-ALC1/2016	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01831/AM16/	RLA File :03/95/040/00895/AM16/	Lic.No/Date:0310802676 17.02.2016	Defer Date:12.05.2016
	Decision :Deferred.			
518	Case No.:54/1/82-ALC1/2016	Party Name:SUPRIYA LIFESCIENCE LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01828/AM16/	RLA File :03/95/040/00825/AM16/	Lic.No/Date:0310802720 19.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/741/2015-PI(Norms) dated 19.02.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
519	Case No.:1/20/82-ALC4/2015	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01584/AM16/	RLA File :09/24/040/00689/AM16/	Lic.No/Date:0910063311 22.02.2016	Defer Date:12.05.2016
	Decision : The Committee deferred the case for want of comments of DoP.			
520	Case No.:1/1/82-ALC4/2016	Party Name:GRANULES INDIA LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01860/AM16/	RLA File :09/24/040/00687/AM16/	Lic.No/Date:0910063325 24.02.2016	Defer Date:12.05.2016
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/746/2015-PI(Norms) dated 7.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

521	Case No.:18/1/82-ALC1/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01792/AM16/	RLA File :04/24/040/00248/AM16/	Lic.No/Date:0410161671 01.03.2016	Defer Date:12.05.2016
	Decision : The Committee deferred the case for want of comments of DoP.			
522	Case No.:20/1/82-ALC1/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01794/AM16/	RLA File :04/24/040/00247/AM16/	Lic.No/Date:0410161672 01.03.2016	Defer Date:12.05.2016
	Decision : The Committee deferred the case for want of comments of DoP.			
523	Case No.:21/1/82-ALC1/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01795/AM16/	RLA File :04/24/040/00246/AM16/	Lic.No/Date:0410161670 01.03.2016	Defer Date:12.05.2016
	Decision : The Committee deferred the case for want of comments of DoP.			
524	Case No.:3/1/82-ALC4/2016	Party Name:ORCH LABORATORIES INDIA PVT LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01862/AM16/	RLA File :09/24/040/00704/AM16/	Lic.No/Date:0910063356 03.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/601/2014-PI(Norms) dated April, 2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
525	Case No.:12/1/82-ALC1/2016	Party Name:VASUDHA PHARMA CHEM LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Approved
	HQ File :01/82/050/01786/AM16/	RLA File :09/24/040/00699/AM16/	Lic.No/Date:0910063386 10.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/641/2015-PI(Norms) dated December 2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			
526	Case No.:13/1/82-ALC1/2016	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01787/AM16/	RLA File :34/24/040/00286/AM16/	Lic.No/Date:3410041972 14.03.2016	Defer Date:12.05.2016
	Decision : The Committee deferred the case for want of comments of DoP.			

527	Case No.:15/1/82-ALC1/2016	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01789/AM16/	RLA File :09/24/040/00713/AM16/	Lic.No/Date:0910063416 15.03.2016	Defer Date:12.05.2016
	Decision : The Committee deferred the case for want of comments of DoP.			

528	Case No.:14/1/82-ALC1/2016	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01788/AM16/	RLA File :09/24/040/00716/AM16/	Lic.No/Date:0910063414 15.03.2016	Defer Date:12.05.2016
	Decision : The Committee deferred the case for want of comments of DoP.			

529	Case No.:85/1/82-ALC1/2016	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:1/82-ALC4/2016 07.04.2016	Status:Case Deferred
	HQ File :01/82/050/01859/AM16/	RLA File :09/24/040/00730/AM16/	Lic.No/Date:0910063440 23.03.2016	Defer Date:12.05.2016
	Decision : The Committee deferred the case for want of comments of DoP.			

Manual Agenda of NC Meeting No. 1/82/2016
Held on 07.04.2016

Case No. B- 01 M.No.1/AM-17 Date 07.04.2016	M/s. Yasho Industries Pvt Ltd File No. 01/82/050/01121/AM13 RLA No 03/95/040/00735/AM13 Adv.Auth. No. 0310718082 dated 24.12.2012
Decision: The Committee considered the representation of the firm for ratification of norms under Para 4.07 of HBP. The committee decided to ratify norms based on the recommendation of D/o C&PC forwarded vide U.O.No.14010/95/2011-Ch-II dated 23.11.2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.	

Case No. B- 02 M.No.1/AM-17 Date 07.04.2016	M/s. Aurobindo Pharma Ltd File No. 01/82/050/00826/AM16 RLA No 09/24/040/00058/AM16 Adv.Auth. No. 0910062018 dated 14.05.2015
Decision: The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/651/2015-PI(Norms) dated 01.02.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.	

Case No. B- 03 M.No.1/AM-17 Date 07.04.2016	M/s. SMB Corporation of India File No. 01/82/050/01016/AM13 RLA No 03/95/040/00568/AM13
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	Adv.Auth. No. 0310713614 dated 25.10.2012
Decision: The Committee considered this case for amendment of UOM of export product as per agenda. The Committee deferred the case.	

Case No. B- 04 M.No.1/AM-17 Date 07.04.2016	M/s. Meteropolitan Exichem Ltd File No. 01/82/050/01085/AM14 RLA No 03/95/040/00736/AM14 Adv.Auth. No. 0310762602 dated 19.12.2013
Decision: The Committee considered this case for correction of norms of ratified by NC in earlier as per agenda. The Committee deferred the case.	

Case No. B- 05 M.No.1/AM-17 Date 07.04.2016	M/s. Bharat Parenterals Ltd File No. 01/82/162/00279/AM16 RLA No 34/21/040/00131/AM15 Adv.Auth. No. 3410040292 dated 20.06.2014
Decision: The Committee considered this case for amendment of the description of export product as per agenda. The Committee noted that both the items are liquid preparations. The Export Product is under a valid DML which indicates two composition of the liquid preparation. For the purpose of closure, the wastage of 5% on the API (bulk drugs) may be permitted. RA concerned take action as per the decision.	

Case No. B- 06 M.No.1/AM-17 Date 07.04.2016	M/s. Bharat Parenterals Ltd File No. 01/82/162/00278/AM16 RLA No 34/21/040/00246/AM15 Adv.Auth. No. 3410040492 dated 27.08.2014
Decision: The Committee noted that the issue is regarding UOI being IU instead of mg/kg. The firm has submitted the explanation in their letter dated 01.01.2016, stating that conversion of IU to mg is given in the Pharmacopia, which the RA may verify. The converted strength in mg can be multiplied by number of tablets. RA may proactively examine the matter in terms of DoP O.M.No.35011/714/2015-PI(Norms) dated 25.2.2016.	

Case No. B- 07 M.No.1/AM-17 Date 07.04.2016	M/s. Bharat Parenterals Ltd File No. 01/82/162/00270/AM16 RLA No 34/21/040/00282/AM14 Adv.Auth. No. 3410038122 dated 04.10.2013
Decision: The Committee noted that the issue is regarding UOI being IU instead of mg/kg. The firm has submitted the explanation in their letter dated 01.01.2016, stating that conversion of IU to mg is given in the Pharmacopia, which the RA may verify. The converted strength in mg can be multiplied by number of tablets. RA may proactively examine the matter in terms of DoP O.M.No.35011/714/2015-PI(Norms) dated 25.2.2016.	

Case No. B- 08 M.No.1/AM-17 Date 07.04.2016	M/s. Pace Pharmatech Pvt Ltd File No. 01/82/050/00875/AM15 RLA No 03/95/040/00347/AM15 Adv.Auth. No. 0310787160 dated 22.07.2014
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Decision: The Committee considered the case for ratification of norms as per agenda. The Committee decided to defer the case for want of comment of DoP.	

Case No. B- 09 M.No.1/AM-17 Date 07.04.2016	M/s. Scitech Specialities Pvt Ltd File No. 01/82/050/00667/AM10 RLA No 03/95/040/00470/AM10 Adv.Auth. No. 0310543476 dated 30.10.2009
Decision: The committee considered this case for amendment the description of export product as per agenda. The Committee decided to amend the description of export product to read as "Cevamune Tablets" as per the earlier decision of NC taken in its meeting No. 01/12 dated 05.04.2011, uploaded at the end of these minutes without any other changes. RA concerned may take further necessary action as per the decision of NC.	

Case No. B- 10 M.No.1/AM17 Date 07.04.2016	M/s. Saurav Chemicals Ltd File No. 01/82/050/00865/AM 12 File No. 01/82/050/01382/AM 13 RLA No.22/24/040/00039/AM 12 RLA No.22/24/040/00074/AM 13 Adv Auth No. 2210011843 dated 01.09.2011 Adv Auth No. 2210013689 dated 05.03.2013
Decision: The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/297/2015-PI(Norms) dated 15.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.	

Case No. B- 11 M.No.1/AM-17 Date 07.04.2016	M/s. M/s Shiva Pharmachem Pvt Ltd File No. 01/82/162/00004/AM17 Adv.Auth. No. 3410040849 dated 31.12.2014
Decision: The Committee considered this case for amendment in the description of export product from "2-Methoxy Ethyl Chloride" to "Methoxy Ethyl Chloride" as per agenda. The Committee noted that the firm in their email dated 19.11.2015 stated that the said authorisation was issued by RA on repeat basis as per norms ratified by NC in its meeting No.01/82/2013 dated 4.4.2013 in respect of Adv. Auth.No.3410035547 wherein description of export product is mentioned as "2-Methoxy Ethyl Chloride" as mentioned in the authorisation. While filing of Shipping Bill, description of export item indicates as "Methoxy Ethyl Chloride" instead of "2-Methoxy Ethyl Chloride". It is noted that firm has not furnished copy of Shipping Bills or any communication from RA in respect of any of the authorisations. Therefore the Committee decided to call for copy of Shipping Bills of both the authorisations and deferred the case.	

Case No.B-12 M.No.1/AM-17 Date 07.04.02016	M/s. Camphor & Allied Products Ltd File No. 01/82/050/00623/AM13 RLA No.03/94/040/00363/AM13 Adv.Auth. No. 0310704836 dated.10.08.2012
Decision: The Committee decided to correct the norms based on the recommendation of D/o C&PC forwarded vide U.O.No.14010/47/2014-Ch-II dated 04.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.	

Case No.B-13 M.No.1/AM-17	M/s. Camphor & Allied Products Ltd File No. 01/82/050/00741/AM13
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Date 07.04.2016	RLA No.03/94/040/00222/AM13 Adv.Auth. No. 0310706272 dated.24.08.2012
Decision: The Committee decided to correct the norms based on the recommendation of D/o C&PC forwarded vide U.O.No.14010/47/2014-Ch-II dated 04.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.	

Case No.B-14 M.No.1/AM-17 Date 07.04.2016	M/s. Camphor & Allied Products Ltd File No. 01/82/050/01071/AM13 RLA No.03/94/040/00543/AM13 Adv.Auth. No. 0310712193dated.09.10.2012
Decision: The Committee decided to correct the norms based on the recommendation of D/o C&PC forwarded vide U.O.No.14010/47/2014-Ch-II dated 04.03.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.	

01/17
01/190

F. No.35011/520/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated the January 18, 2016

Office Memorandum

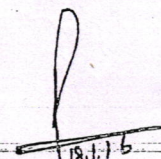
Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures about request of M/s Sentiss Pharma Pvt. Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/050/682/AM-16/DES-3/654 dated the 29/07/2015 vide which application from M/s. Sentiss Pharma Pvt. Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **(1) Mydrimax Eye Drops 5 ml vials (each ml containing 8 mg Tropicamide besides other ingredients)**. This department has examined the matter and following norms are furnished:-

Sl. No.	Description of Export product	Raw materials to be Imported (per 5 ml vial)	
		Description	Quantity
1.	Mydrimax Eye Drops 5 ml vials	Tropicamide	40.80 mg

2. This issues with the approval of competent authority.

Issued
19/1/16


(Raj Kumar)

Under Secretary to the Government of India
Phone:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

01/17
7 + 9

F. No.35011/572/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the December, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s RA Chem Pharma Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/685/AM-16/DES-3/670 dated the 30/07/15 vide which application from M/s. RA Chem Pharma Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Articaine Hydrochloride**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	3-Amino-4-Methyl-2-Thiophene Carboxylic Acid Methyl Ester	0.677

2. This issues with the approval of competent authority.

(Raj Kumar)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

01/AM-17 ✓
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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals
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Subject: Advance Authorization application from M/s. Esteem Industries Pvt. Ltd. for the import of raw material against the export of Venoxy-HXF (Fatty Alcohol Polyglycol Ether).

(Advance Authorization No. 1710005809 dated 09.05.2014)

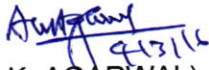
Ref: U.O. No. 01/82/050/1257/AM-16/DES-III/1215 dated 15.12.2015

M/s. Esteem Industries Pvt. Ltd. has submitted present application for the import of raw material against the export of Venoxy-HXF (Fatty Alcohol Polyglycol Ether).

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
Venoxy-HXF (Fatty Alcohol Polyglycol Ether)	1 kg	1. Tridecyl Alcohol (ISO Tridecyl Alcohol)	0.4904 kg.
		2. Ethylene Oxide	0.5396 kg

This issue with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

✓ Shri Mahender Vikram Singh, FTDO, (DES-III) O/o DGFT, Udyog Bhawan, New Delhi-11.
Deptt. of C&PC U.O. No. 14010/78/2012-CH-II dated 4.03.2016

01
S. No. 13

F. No.35011/683/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 21 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Indo Phyto Chemicals Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1638/AM-16/DES-3/1756 dated the 2/3/16 vide which application from M/s Indo Phyto Chemicals Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Norethisterone Enanthate Bulk Drug**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1.	3,3-dimethoxy-5(10)-estrene-17-one intermediate	0.892kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

17

F. No.35011/452/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 11 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Hetero Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/510/AM-16/DES-3/548 dated the 9/7/15 vide which application from M/s Hetero Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Lamivudine (Purity 99.3%)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Export Product :- Lamivudine (Purity 99.3%) - 1kg

S.No.	Import Item	Norms Recommended for 1kg Export
1	Lamivudine (Purity 95%)	1.025kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

01/17
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F. No.35011/506/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

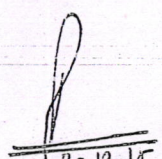
Shastri Bhawan, New Delhi,
Dated: December 29, 2015
30th

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of M/s Encube Ethicals Pvt. Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/517/AM-16/DES-3/611 dated the 15/07/15 vide which application from M/s Encube Ethicals Pvt. Ltd. was sent to this Department for the export of **a cream (5 of them based on Miconazole 2% and 4 based on Clotrimazole 1%)**. This department has examined the matter and the following information is not available in the application and DGFT may call for the same from the applicant:-

1. Copy of valid Drug Manufacturing License issued by respective State Drug Controller for each of the pack sizes of 9 creams, based on Miconazole & Clotrimazole to be exported.
 2. Copy of Master Batch Formula for each of the export product, duly authenticated by production in-charge of the company.
 3. Data about actual production (in numbers of tubes) of each of the 9 export products during last 3 years certified by an independent Chartered Accountant.
 4. Data about actual consumption of each of the inputs, applied for import, for different export products during the last 3 years certified by an independent Chartered Accountant.
2. This issues with the approval of competent authority.


30.12.15
(Raj Kumar)

Under Secretary to the Government of India
Phone: 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

21/AM-17

Sl. No. 108, 51, 105

F. No.35011/37/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: March 15, 2016

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s J.B. Chemicals & Pharmaceuticals Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/590/AM-16/DES-3 /334 dated the 02/07/2015 vide which an application from M/s J.B. Chemicals & Pharmaceuticals Ltd was sent to this Department for fixation of norms against export of **Sugar based Medicated Medi-keel A Throat Lozenges**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Product to be Exported		Raw materials to be Imported	
Description	Quantity	Description	Quantity in gm
Sugar based Medicated Medi-keel A Throat Lozenges.	100 lozenges	Benzocaine	1.224 gm
		Cetylpyridinium chloride	0.153 gm

2. This issues with the approval of Director (Pharma Industry).

(Raj Kumar)

Under Secretary to the Government of India
Phone: 23071162
Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

F. No.35011/145/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: 11 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Hetero Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/994/AM-15/DES-3/1286 dated the 4/3/15 vide which application from M/s Hetero Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Lamivudine**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Export Product :- Lamivudine - 1kg

S.No.	Import Item	Norms Recommended for 1kg Export
1	(2R-CIS)-4-amino-1,2-(hydroxymethyl-1,3-oxathiolan-5yl)-2-(1H)-pyrimidinone (Tech. grade)	1.10kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

42,48

F. No.35011/195/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 11 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Hetero Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/793/AM-15/DES-3/1424 dated the 12/3/15 vide which application from M/s Hetero Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Nevirapine**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Export Product :- Nevirapine - 1kg

S.No.	Import Item	Norms Recommended for 1kg Export
1	11-cyclopropyl-5,11-dihydro-4-methyl-6H-dipyrido(3,2-b;2,3-e)-(1,4)-diazepin-6-one (Tech. grade)	1.10kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

01/AM-17

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F. No.35011/624/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 21 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Granules India Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/664/AM-16/DES-3/807 dated the 20/8/15 vide which application from M/s Granules India Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Compresso Cotrim 90 (sulfamethoxazole and trimethoprim granules DC)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	sulfamethoxazole	0.750kg
2	Trimethoprim	0.150kg
3	Pregelatinised starch	0.043kg
4	Croscarmellose sodium	0.040kg
5	Povidone K-30	0.006kg
6	Sodium lauryl sulfate	0.001kg
7	Stearic acid	0.010kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/383/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

AM-17
59,66

Shastri Bhawan, New Delhi,
Dated: March 17, 2016

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s J.B. Chemicals & Pharmaceuticals Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/279/AM-16/DES-3 /447 dated the 07/07/2015 vide which an application from M/s J.B. Chemicals & Pharmaceuticals Ltd. was sent to this Department for fixation of norms against export of (i) **Difflam Raspberry Sugar Free Lozenges**, (ii) **Difflam Eucalyptus & Menthol Sugar Free Lozenges**, (iii) **Difflam Honey & Lemon Sugar Free Lozenges**, (iv) **Difflam Orange Sugar Free Lozenges** and (v) **Difflam Sugar Free Double Mint Lozenges**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Product to be Exported			Raw materials to be Imported	
S.No	Description	Quantity	Description	Quantity in gm
1.	Difflam Raspberry Sugar Free Lozenges	100 lozenges	Benzydamine Hydrochloride	0.306
			Cetylpyridinium Chloride	0.135
			Isomalt ST-M	258.460
			Custard Flavour 52940 A	0.520
			Raspberry Flavour 580004 A	0.520
2.	Difflam Eucalyptus & Menthol Sugar Free Lozenges	100 lozenges	Benzydamine hydrochloride	0.306
			Cetylpyridinium Chloride	0.135
			Isomalt ST-M	258.600
3.	Difflam Honey & Lemon Sugar Free Lozenges	100 lozenges	Benzydamine Hydrochloride	0.306
			Cetylpyridinium Chloride	0.135
			Isomalt ST-M	258.300
			Flavour Lemon Tetramone 100 %	0.520
			Honey Flavour 503666 A	0.075
4.	Difflam Orange Sugar Free Lozenges	100 lozenges	Benzydamine hydrochloride	0.306
			Cetylpyridinium Chloride	0.135
			Isomalt ST-M	258.100
			Orange Flavour 51239 A	0.780
5.	Difflam Sugar Free Double Mint Lozenges	100 lozenges	Benzydamine hydrochloride	0.306
			Cetylpyridinium Chloride	0.135
			Isomalt ST-M	259.186
			Flavour Aromatic 52503 T	0.312

2. This issues with the approval of Director (Pharma Industry).

21.3.16
(Raj Kumar)

Under Secretary to the Government of India
Phone: 23071162
Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi

(61) 01/17

F. No.35011/256/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated the October, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Auctus Pharma Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1288/AM-15/DES-3/27 dated the 01/05/15 vide which application from M/s. Auctus Pharma Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Rifaximin**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Rifamysin-O	1.52

(Barnali Khastgir)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/395/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: March 15, 2016

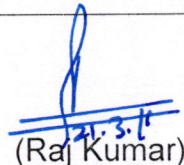
Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s J.B. Chemicals & Pharmaceuticals Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/278/AM-16/DES-3 /410 dated the 07/07/2015 vide which an application from M/s J.B. Chemicals & Pharmaceuticals Ltd was sent to this Department for fixation of norms against export of **Medi-keel A Throat Sugar based Medicated Lozenges**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Product to be Exported		Raw materials to be Imported	
Description	Quantity	Description	Quantity in mg/lozenge
Medi-keel A Throat Sugar based Medicated Lozenges.	1 lozenge	Benzocaine	12.24 mg
		Cetylpyridinium chloride	1.53 mg

2. This issues with the approval of Director (Pharma Industry).


(Raj Kumar)

Under Secretary to the Government of India
Phone: 23071162
Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

01/Am-17
Sl. No. 86

F. No.35011/396/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: March 17, 2016

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s J.B. Chemicals & Pharmaceuticals Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/409/AM-16/DES-3 /407 dated the 07/07/2015 vide which an application from M/s J.B. Chemicals & Pharmaceuticals Ltd. was sent to this Department for fixation of norms against export of **Diffiam AAA Sugar Free Lozenges in Blackcurrant/Honey & Lemon/Eucalyptus and Menthol Flavours**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Product to be Exported		Raw materials to be Imported	
Description	Quantity	Description	Quantity in gm
Diffiam AAA Sugar Free Lozenges in Blackcurrant/Honey & Lemon/Eucalyptus and Menthol Flavours	100 lozenges	Benzydamine hydrochloride	0.306
		Isomalt ST-M	257

2. This issues with the approval of Director (Pharma Industry).

(Raj Kumar)
Under Secretary to the Government of India
Phone: 23071162
Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi

01/AM-17
90

F. No.35011/383/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: March 17, 2016

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s J.B. Chemicals & Pharmaceuticals Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/424/AM-16/DES-3 /426 dated the 07/07/2015 vide which an application from M/s J.B. Chemicals & Pharmaceuticals Ltd. was sent to this Department for fixation of norms against export of (1) Diffiam Sugar Free Lozenges in Raspberry/ Eucalyptus & Menthol/Honey & Lemon/ ,Orange/ Double Mint flavours (2) Andolex Lozenges Sugar Free Mint. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Product to be Exported			Raw materials to be Imported	
S.No	Description	Quantity	Description	Quantity in gm
1.	Diffiam Sugar Free Lozenges in Raspberry/ Eucalyptus & Menthol/Honey & Lemon/ ,Orange/ Double Mint flavours	100 lozenges	Benzydamine hydrochloride	0.306
			Isomalt ST-M	257
			Cetylpyridinium Chloride	Not needed as per DML
2.	Andolex Lozenges Sugar Free Mint	100 lozenges	Benzydamine hydrochloride	0.306
			Isomalt ST-M	258.60

2. This issues with the approval of Director (Pharma Industry).

(Raj Kumar)
Under Secretary to the Government of India
Phone: 23071162
Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi

01/17
92

F. No.35011/430/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 29 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Mehta API Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/473/AM-16/DES-3/506 dated the 8/7/15 vide which application from M/s Mehta API Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Azithromycin/Azithromycin Dihydrate EP/BP/USP**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Azithromycin Amine having purity NMT 94%	1.07kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/383/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: March 17, 2016

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s J.B. Chemicals & Pharmaceuticals Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/423/AM-16/DES-3 /440 dated the 07/07/2015 vide which an application from M/s J.B. Chemicals & Pharmaceuticals Ltd. was sent to this Department for fixation of norms against export of **Diffiam Black Currant Sugar Free Lozenges**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Product to be Exported		Raw materials to be Imported	
Description	Quantity	Description	Quantity
Diffiam Black Currant Sugar Free Lozenges	100 lozenges	Benzydamine hydrochloride	0.235 gm
		Cetylpyridinium Chloride	Not needed as per DML
		Isomalt ST-M	257.397 gm

2. This issues with the approval of Director (Pharma Industry).


(Raj Kumar)
21.3.16

Under Secretary to the Government of India
Phone: 23071162
Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi

01/17
99

F. No.35011/365/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the 14th November, 2015

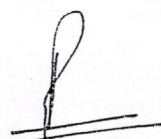
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I)
2009-14 Case of M/s Sun Pharma Industries Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/157/AM-16/DES-3/314 dated the 02/07/15 vide which application from M/s. Sun Pharma Industries Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Valacyclovir/Valaciclovir Hydrochloride Tablets/Capsules**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended.
1.	Valacyclovir Hcl BP/USP	556mg/500mg tablet & 1112mg/1000mg tablet

2. This issues with the approval of competent authority.



(Raj Kumar)

Under Secretary to the Government of India

Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/371/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: March 16, 2016

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s J.B. Chemicals & Pharmaceuticals Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/590/AM-16/DES-3 /335 dated the 02/07/2015 vide which an application from M/s J.B. Chemicals & Pharmaceuticals Ltd. was sent to this Department for fixation of norms against export of **Difflam Lozenges Mint Fresh Flavour Sugar Free and Andolex-C Lozenges Sugar Free Flavour**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Product to be Exported			Raw materials to be Imported	
S.No	Description	Quantity	Description	Quantity in gm
1.	Difflam Mint Fresh Sugar Free Lozenges	100 lozenges	Benzydamine hydrochloride	0.306
			Isomalt ST-M	259.48
2.	Andolec-C Lozenges Sugar Free	100 lozenges	Benzydamine hydrochloride	0.306
			Isomalt ST-M	258.60
			Cetylpyridinium Chloride	0.135
			Iopromide	52.368

2. This issues with the approval of Director (Pharma Industry).

21/3/16
(Raj Kumar)

Under Secretary to the Government of India
Phone: 23071162
Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals
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Subject:-Advance Authorization application from M/s. Nocil Pvt. Ltd. for the import of raw material against the export of N-(Cyclohexylthio) Phthalimide (PILGARD PVI)

(Advance Authorization No. 0310794587 dated 16.3.15)

Ref: U.O. No. 03/95/040/00974/AM 15 dated 12.2.15

M/s. Nocil Pvt. Ltd. have submitted present applications for the import of raw material against the export of N-(Cyclohexylthio) Phthalimide (PILGARD PVI).

The application have been examined based on the addition information furnish by the firm. The Department recommends the following norms for the present Advance Authorization application.

Item of Export	Qty.	Item of Import	Qty
N-(Cyclohexylthio) Phthalimide (PILGARD PVI)	1 kg.	1 Phthalic Anhydride(PA)	0.617 kg
		2. Dicyclohexyl Disulphide(DCDS)	0.485 kg
		2. Caustic Potash Flakes	0.233 kg

This issues with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

✓ Shri Mahender Vikram Singh, FTDO, (DES-III) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/32/2012-CH-II dated 03.2016

01/Am-17
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F. No.35011/645/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 21 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Yeluri Formulations Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/802/AM-16/DES-3/899 dated the 8/9/15 vide which application from M/s Yeluri Formulations Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Amoxicillin & Clavulanate Potassium Tablets USP 625mg**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	For Export of 1 No. Tablet	
		625mg	1000mg
1	Amoxicillin Trihydrate USP	585.36mg	1024.38mg
2	Potassium Clavulanate Diluted USP	127.563mg activity	127.563mg activity

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/413/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 22 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s CTX Life Science Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/545/AM-16/DES-3/328 dated the 2/7/15 vide which application from M/s CTX Lifescience Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Oxcarbazepine**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1.	10- methoxy iminostilbene	1.26kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals
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Subject: Advance Authorization application from M/s. Ruchi Soya Industries Ltd. for the import of raw material against the export of Soya Lecithin Liquid (Food Grade).

Ref: DGFT U.O. No. 01/82/50/168/ AM- 16/DES-III/145(i) dated 17.06.2015

M/s. Ruchi Soya Industries Ltd.. have submitted present application for the import of raw material against the export of Soya Lecithin Liquid (Food Grade).

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
Soya Lecithin Liquid (Food Grade). <u>Technical Specification:</u> i) Moisture – 1% Maximum ii) Color - 60 unit Maximum (ICV) iii) Viscosity at 25°C - 120 Poise Maximum iv) Peroxide Value – 3 Meq/ kg Maximum	1 kg	1. Crude Soya Lecithin Liquid <u>Technical Specification:</u> i) Moisture – 2% Maximum ii) Color - 80 unit Maximum (ICV) iii) Viscosity at 25°C - 130 Poise Maximum	1.00 kg
		2. Soya Fatty Acid	0.010 kg.
		3. Hydrogen Peroxide	0.002 kg

This issues with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri Mahender Vikram Singh, FTDO, (DES-III) O/o DGFT, Udyog Bhawan, New Delhi -11.
Dep'tt. of C&PC U.O. No. 14010/31/2015-CH-II dated 04.03.2016

01/AM-17
Sl. No. 126

F. No.35011/617/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 21 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Globe Trotters Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/737/AM-16/DES-3/811 dated the 20/8/15 vide which application from M/s Globe Trotters Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Rifampicin syrup/suspension**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

1. Size fo the bottles to be exported/volume of syrup.
 2. Copy of master-batch formula duly certified by Q.C. incharge.
2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/660/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi.
Dated: 12 February, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of M/s Porus Labs Pvt. Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/871/AM-16/DES-3/900 dated the 8/9/15 vide which application from M/s Porus Labs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of SMKT:(S)-1-{{1-{{3-[2(E)-(7-chloro2quinolinyl)ethenyl]Phenyl}}-3[2-(1-hydroxy-1-methyl ethyl) Phenyl]-1-propanol. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

We may therefore inform DGFT that both import and export products are one and the same chemical compounds and the firm has not given COA of imported item from foreign supplier and the export product to show that some manufacturing activity is involved.

NC may take a final view.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade.
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/682/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 22 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s RA Chem Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/838/AM-16/DES-3/932 dated the 9/9/15 vide which application from M/s RA Chem Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Diflunisal**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	2,4-Difluoro Biphenyl	1.64kg
2	Methylene Dichloride	1.47kg
3	Maleic Anhydride	3.44kg
4	Isopropyl alcohol	0.31kg
5	Methanol	0.97kg
6	N,N-Dimethyl Acetamide	0.43kg
7	Chloroform	1.39kg
8	Ethyl Acetate	0.77kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/657/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: 12 February, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of M/s Morepen Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/841/AM-16/DES-3/855 dated the 1/9/15 vide which application from M/s. Morepen Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of Sitagliptin Phosphate Monohydrate. This department has examined the matter and DGFT is advised to call following details from the firm viz:-

4. Complete and balanced chemical reactions especially step-I alongwith mol. wt. of each reactant their molar requirement.
5. % yield on molar basis for each step.
6. Past production vis-a-vis actual consumption of all imported inputs duly certified by Central Excise Authorities.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

01/17
S No. 144

F. No.35011/679/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 21 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s United Biotech Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/886/AM-16/DES-3/904 dated the 8/9/15 vide which application from M/s United Biotech Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Ticarcillin & Clavulanic Acid for Injection USP 3.2gm Ticarnic 3.2gm**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended
1	Ticarcillin Disodium and Potassium Clavulanate 15:1 Raw Pharmaceutical Ingredient	3.36gm/3.2gm vial

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/267/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated the October, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Smilax Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/117/AM-16/DES-3/18 dated the 11/06/15 vide which application from M/s. Smilax Labs Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **(R)-3-(Tert-Butyl Dimethyl Silyloxy)-Pentane-Dioic Acid Monotert-Butyl Ester (TB-17) Tert-Butyl 3R-Tert-Butyl Dimethyl Silyloxy-Glutarate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Dimethyl-3-Hydroxy Glutarate	1.106
2.	Ditertbutyl Dicarbonate	1.564
3.	Tertiary Butyl Dimethyl Silyl Chloride	2.136
4.	Imidazole	1.319
5.	R-Phenylethyl Amine	0.480
6.	Tertiary Butanol	1.31

(Barnali Khastgir)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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160

F. No.35011/662/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 21 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Jodas Expoin Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/850/AM-16/DES-3/889 dated the 3/9/15 vide which application from M/s Jodas Expoin Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Cefoperezone & sulabactum for injection 1gm.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call copy of the DML from the firm alongwith COA of the imported item from the foreign supplier.

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

Shastri Bhawan, New Delhi,
Dated: March 15, 2016

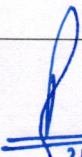
Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s Unijules Life Sciences Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/00909/AM-16/DES-3 /926 dated the 09/09/2015 vide which an application from M/s Unijules Life Sciences Ltd. Nagpur was sent to this Department for fixation of norms against export of **lopromide Injection 300 mg Iodine/ ml and lopromide Injection 370 mg Iodine/ ml in 50 ml, 100 ml & 200 ml vials and lopromide Injection 240 mg Iodine/ ml in 50 ml & 100 ml packs.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Product to be Exported			Raw materials to be Imported	
S.No	Description	Pack Size	Description	Quantity in gm/vial
1.	lopromide Injection 300 mg Iodine/ ml	50 ml	lopromide	32.728
		100 ml	lopromide	65.457
		200 ml	lopromide	130.914
2.	lopromide Injection 370 mg Iodine/ ml	50 ml	lopromide	40.365
		100 ml	lopromide	80.730
		200 ml	lopromide	161.460
3.	lopromide Injection 240 mg Iodine/ ml	50 ml	lopromide	26.184
		100 ml	lopromide	52.368

2. This issues with the approval of Director (Pharma Industry).


(Raj Kumar)
21.3.16

Under Secretary to the Government of India
Phone: 23071162
Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/665/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 21 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Zeiss Pharmaceuticals Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/866/AM-16/DES-3/912 dated the 8/9/15 vide which application from M/s Zeiss Pharmaceuticals Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Santron 1.0 G (Each Vial contain Aztreonam Sterile Powder 1.864gm)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Aztreonam Sterile Powder for Injection USP	1.864gm/vial

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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171

F. No.35011/667/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 21 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Jubilant Life Sciences Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/851/AM-16/DES-3/890 dated the 3/9/15 vide which application from M/s Jubilant Life Sciences Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Zinc Pyrithone 50% FPS**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

The firm has applied import of Zinc Pyrithone on net to net basis i.e. 0.50kg per kg of export.

Norms committee may take a final view in consultation with deptt. of Chemical & Petrochemicals also.

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

01/17
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F. No.35011/659/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 21 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Jagsonpal Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/853/AM-16/DES-3/865 dated the 2/9/15 vide which application from M/s Jagsonpal Pharmaceuticals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Mifepristone Tablets 200mg**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

1. COA of imported misoprostol dispersion from the foreign supplier.
2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/511/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: December 30, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of M/s ZIM Laboratories Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/716/AM-16/DES-3/688 dated the 31/07/15 vide which application from M/s ZIM Laboratories Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Azithromycin for oral suspension**. This department has examined the matter and the following information is not available in the application and DGFT may call for the same from the applicant:-

Details about pack size (in term of bottle/ampoule or other container of specified volume). Such pack sizes are normally approved alongwith the label, by the State Drug Controller.

2. This issues with the approval of competent authority.

(Raj Kumar)
Under Secretary to the Government of India
Phone: 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

01-AM-17
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F. No.35011/690/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 21 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Alphamed Formulations Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/819/AM-16/DES-3/1005 dated the 27/10/15 vide which application from M/s Alphamed Formulations Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Guronsan C Effervescent Tablets**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call copy of master-Batch formula from the firm duly certified by Q.C. Incharge.

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

01/AM-17
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F. No.35011/166/2013-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the 09th May, 2013

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s. Granules India Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/948/AM13/DES-3/1047 dated the 06/12/12 vide which an application from M/s. Granules India Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Compresso CIP 65**. This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Ciprofloxacin Hcl	0.757
2.	Maize Starch	0.159
3.	Sodium Starch Glycollate	0.040
4.	Povidone K-30	0.005
5.	Pregalatinised Starch	0.025
6.	Magnesium Stearate	0.009
7.	Silica Colloidal Anhydrous	0.005

2. This issues with the approval of Director (Cost).

(Raj Kumar)
Under Secretary, to the Government of India
PI-Norms

Directorate General of Foreign Trade,
Department of Commerce,
(Mrs. Lalita Maini, FTDO),
Udyog Bhawan, New Delhi.

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Room No. 223, A Wing,
Shastri Bhawan, New Delhi-110 001
Dated the 5th April, 2016

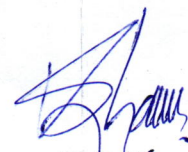
OFFICE MEMORANDUM

Sub: Application from M/s. Pregna International Ltd. for the import of raw material against the export of Intra Uterine Contraceptive – Copper T 380 A for issue of advance licence (DGFT Ref. No. 01/82/050/01142/M-16/DES-III/1240 dated 10.12.2015) - reg

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01142/M-16/DES-III/1240 dated 10.12.2015 forwarded an application for issue of advance licence from M/s. Pregna International Ltd. for the import of raw material against the export of Intra Uterine Contraceptive – Copper T 380 A for issue of advance licence (Licence No. NOT GIVEN). The application has been examined in Department of Chemicals and Petrochemicals and the following norms are recommended for the reference licence application:-

Name of Export Item(s)	Qty in Nos.	Name of import Item(s)	Qty. in kg
Intra Uterine Contraceptive – Copper T 380 A	1 No.	Copper wire with (99.99% purity)	0.000204
		Granules (moulding grade)	0.0012
		Pouches (plastics)	Net+10%
		Copper Tube (99.99% purity)	0.000169
		Polypropylene Granules	0.0015543
		Compound of LDPE resin & barium sulphate	0.000415
		PVC granules	0.000658
		HDPE Granules (or nylon resin) medical grade	0.000177

This has approval of the competent authority.



(O.P. Sharma)

Joint Industrial Adviser
Tel: 011-23071442
Telefax: 011-23071187
Email: omsharma@nic.in

Shri Mahender Vikaram Singh,
Foreign Trade Development Officer,
Directorate General of Foreign Trade,
Department of Commerce,
Ministry of Commerce and Industry,
Udyog Bhawan, New Delhi
Fax: 2306 2225/23061613

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F. No.35011/317/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the November, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Venus Remedies Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/123/AM-16/DES-3/10 dated the 11/06/15 vide which application from M/s. Venus Remedies Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Carboplatin Injection BP 150mg/15ml**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Carboplatin BP	157.5mg/15ml <u>And</u> 472.5mg/45ml

(Raj Kumar)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

01/AM-17
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F. No.35011/688/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 29 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Aktinos Healthcare Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/929/AM-16/DES-3/1024 dated the 28/10/15 vide which application from M/s Aktinos Healthcare Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **(1R,2S)-1-Phenyl-2-(1-pyrrolidinyl)-1-propanol**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Propiophenone	3.21kg
2	Pyrrolidine	1.90kg
3	Sodium Borohydride	0.77kg
4	Zinc Chloride	0.80kg
5	L-(+)-Tartaric Acid	2.419kg
6	D-(-)-Tartaric Acid	0.775kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

01/AM-17 ✓
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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals
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Subject: Advance Authorization application from M/s. Esteem Industries Pvt. Ltd. for the import of raw material against the export of Glycerin Ester

(Advance Authorization No. 1710006170 dated 04.9.2015)

Ref: U.O. No. 01/82/050/1277/AM-16/DES-III/1310 dated 16.12.2015

M/s. Esteem Industries Pvt. Ltd. has submitted present application for the import of raw material against the export of Glycerin Ester

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
Glycerin Ester	1 kg	1. Ethylene Oxide	0.6483 kg.
		2. Stearic Acid	0.2790 kg

This issue with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri Mahender Vikram Singh, FTDO, (DES-III) O/o DGFT, Udyog Bhawan, New Delhi-11.
Deptt. of C&PC U.O. No. 14010/78/2012-CH-II dated 09.03.2016

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F. No.35011/724/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 04 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Kopran Research Laboratories Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/989/AM-16/DES-3/1127 dated the 26/11/15 vide which application from M/s Kopran Research Laboratories Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Azithromycin dihydrate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Azithromycin amine	1.00kg
2	Acetone	0.90kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/175/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi.
Dated the September, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Optimus Drugs Pvt Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/382/AM-16/DES-3/417 dated the 07/07/15 vide which application from M/s. Optimus Drugs Pvt Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Sofosbuvir (S)-Isopropyl-2-((S)-(((2R,3R,4R,5R)-5-(2,4-Dioxo-3,4-Dihydropyrimidin-1 (2H)-4-Fluoro-3-Hydroxy-4-Methyltetrahydrofuran-2-yl) Methoxy)-(Phenoxy) Phosphorylamino) Propanoate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	1-[(2R,3R,4R,5R)-3-fluoro-4-hydroxy-5-(hydroxymethyl)-3-methyltetrahydrofuran-2-yl] pyrimidine-2,4(1H,3H)-dione (2-deoxy-2-fluoro-2-fluoro-2-C-methyluridine)	0.90
2.	Propan-2-yl(2S)-2-[(Pentafluorophenoxy)(Phenoxy) Phosphoryl] amino} propanoate	1.92
3.	Tetrahydrofuran	6.00lit/kg

(Barnali Khastgir)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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Shastri Bhawan, New Delhi,
Dated: March 10, 2016

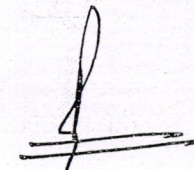
Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s Alembic Pharmaceuticals Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/00702/AM-16/DES-3 /841 dated the 31/08/2015 vide which an application from M/s. Alembic Pharmaceuticals Ltd was sent to this Department for fixation of norms against export of **Benzathine Penicillin 2.4 Mega Injections in 20 ml vials**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Name of Export Products	Quantity	Raw Material to be imported	Quantity recommended.
Benzathine Penicillin 2.4 Mega Injections in 20 ml vials(each vial contains 24,00,000 units of Benzathine Benzyl Penicillin	100 vials	Benzathine Benzyl Penicillin sterile	0.252 BOU

2. This issues with the approval of Director (Pharma Industry).



(Raj Kumar)

Under Secretary to the Government of India
Phone: 23071162
Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/735/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 28 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Ind-Swift Laboratories Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1402/AM-16/DES-3/1569 dated the 15/1/16 vide which application from M/s Ind-Swift Laboratories Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Methyl-2-(S)(2-Chlorophenyl)(2-thiene-2yl-ethylamino) Acetate HCL (Intermediate for Clopidogrel Hydrogen Sulphate)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	DL-2 chlorophenyl glycine	1.00kg
2	Methanol	4.87kg
3	Methylene chloride	2.03kg
4	L(+)-Tartaric Acid	0.60kg
5	Acetone	0.34kg
6	Thiophene-2-ethanol	0.60kg
7	Toluene	1.11kg
8	P-Toluene sulfonyl chloride	1.029kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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No. 46011/57/2009-PC-II
Government of India
Ministry of Chemicals & Fertilizers
Department of Chemicals & Petrochemicals

Room No. 223, A Wing,
Shastri Bhawan, New Delhi-110 001
Dated the April 06, 2016

OFFICE MEMORANDUM

Sub : Application from M/s. Reliance Industries Limited, Mumbai for issue of advance licence (Licence No. not given) for export of Paraxylene and corresponding import – reg.

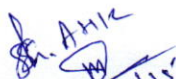
The undersigned is directed to refer to U.O. No. 01/82/050/01385/AM-16/DES-III/1540 dated 14.01.2016 from D.G.F.T on the subject cited above. The proposal of the firm has been examined in this office. The Department of Chemicals & Petrochemicals recommends the present Advance Authorization Application on the following basis :-

Name of Export Items (s)	Qty. in MT.	Name of import Item (s)	Quantity
Paraxylene	One MT	Reformat	1.376 MT
		Relevant Catalyst and Chemicals used in manufacture of Orthoxylene	CIF value to 90% of FOB Value of export

This has approval of the competent authority.


(O.P. Sharma)
Joint Industrial Adviser
Tel: 011-23071442
Telefax: 011-23071187
Email: omsharma@nic.in

Shri Mahendra Vikram Singh,
Foreign Trade Development Officer,
Directorate General of Foreign Trade,
Department of Commerce,
Ministry of Commerce and Industry,
Udyog Bhawan, New Delhi
Tel. No. 23061562, Extn. 269
Fax: 2306 2225/23061613


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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals
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Subject:-Advance Authorization application from M/s. AVA Chemicals Ltd. for the import of raw material against the export of Copper EDTA, cu Content 14%(+/-1%)/EDTA Tetrasodium/ Disodium Manganese EDTA (Manganese content 12.5% (+/-0.5%)).

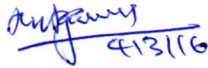
The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
Copper EDTA, cu Content 14%(+/-1%)	1 kg	1 Ethylene Diamine Tetra Acetic Acid	0. 730 kg.

1. Item of Export	Qty.	Item of Import	Qty
EDTA Tetrasodium	1 kg	Ethylene Diamine Tetra Acetic Acid	0. 750 kg.

1. Item of Export	Qty.	Item of Import	Qty
Disodium Manganese EDTA (Manganese content 12.5% (+/-0.5%))	1 kg	EDTA (Ethylene Diamine Tetra Acetic Acid)	0. 690 kg.

This issues with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

✓ Shri Mahender Vikram Singh, FTDO, (DES-III) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/67/2011-CH-II dated 04.03.2016

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals
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Subject: Advance Authorization application from M/s Sterling Auxiliaries Pvt. Ltd. for the import of raw material against the export of Surfactants.

(Advance Authorization No. 0310799578 dated 21.10.2015)

Ref:- DGFT/ U.O. No. 01/82/50/01393/AM16/DES-III/1455 dated 12.01.2016.

M/s. Sterling Auxiliaries Pvt. Ltd. has submitted present applications for the import of raw materials against the export of Surfactants.

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
1. Stersol EDGA (Diethylene Glycol Mono Ethyl Ether Acetate)	1 kg.	1.Ethanol 93%	0.3090 kg
		2.Ethylene Oxide	0.5500 kg
		3. Toluene	0.1500 kg
2. Stero CO 320 (Polyoxyethylene Triglyceride Ricinoleic Acid)	1 kg.	1. Ethylene Oxide	0.665 kg,

This issue with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

✓
Shri Mahender Vikram Singh ,FTDO ,(DES-III) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/64/2013-CH-II dated 04.. 03.2016

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F. No.35011/709/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 22 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Saurav Chemicals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1406/AM-16/DES-3/1543 dated the 14/1/16 vide which application from M/s Saurav Chemicals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of Alpha Lipoic Acid. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1.	Ethyl 6,8-dichloro caprylate	2.166kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/371/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: March 15, 2016

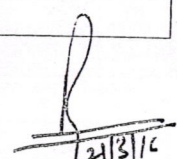
Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s J.B. Chemicals & Pharmaceuticals Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/590/AM-16/DES-3 /334 dated the 02/07/2015 vide which an application from M/s J.B. Chemicals & Pharmaceuticals Ltd was sent to this Department for fixation of norms against export of **Sugar based Medicated Medi-keel A Throat Lozenges**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Product to be Exported		Raw materials to be Imported	
Description	Quantity	Description	Quantity in gm
Sugar based Medicated Medi-keel A Throat Lozenges.	100 lozenges	Benzocaine	1.224 gm
		Cetylpyridinium chloride	0.153 gm

2. This issues with the approval of Director (Pharma Industry).


(Raj Kumar)

Under Secretary to the Government of India
Phone: 23071162
Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/696/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 21 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Jodas Expoim Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/658/AM-16/DES-3/802 dated the 14/8/15 vide which application from M/s Jodas Expoim Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Vancomycin HCL 1gm injection**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call copy of drug manufacturing licence for the above export product and working on the requirement of imported API.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

No. 46011/6/2013-PC.II
Government of India
Ministry of Chemicals & Fertilizers
Department of Chemicals & Petrochemicals

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Room No. 223, A Wing,
Shastri Bhawan, New Delhi-110 001
Dated the 5th April, 2016

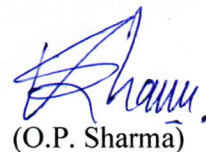
OFFICE MEMORANDUM

Sub: Application from M/s. Reliance Industries Ltd. for the import of raw material against the export of Benzene for issue of advance licence (DGFT Ref. No. 01/82/050/01635/M-16/DES-III/1794 dated. 03.3.2016) - reg

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01635/M-16/DES-III/1794 dated. 03.3.2016 forwarded an application for issue of advance licence from M/s. Reliance Industries Ltd. for the import of raw material against the export of Benzene for issue of advance licence (Licence No. NOT GIVEN). The application has been examined in Department of Chemicals and Petrochemicals and the following norms are recommended for the reference licence application:-

Name of Export Item(s)	Qty in MT.	Name of import Item(s)	Qty. in MT
Benzene	1 MT	Reformat	0.866 MT

This has approval of the competent authority.


(O.P. Sharma)

Joint Industrial Adviser
Tel: 011-23071442
Telefax: 011-23071187
Email: omsharma@nic.in

Shri Mahender Vikaram Singh,
Foreign Trade Development Officer,
Directorate General of Foreign Trade,
Department of Commerce,
Ministry of Commerce and Industry,
Udyog Bhawan, New Delhi
Fax: 2306 2225/23061613

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F. No.35011/365/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the 19th November, 2015

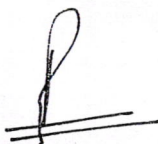
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.1)
2009-14 Case of M/s Sun Pharma Industries Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/157/AM-16/DES-3/314 dated the 02/07/15 vide which application from M/s. Sun Pharma Industries Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Valacyclovir/Valaciclovir Hydrochloride Tablets/Capsules**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.1) 2009-14:-

S. No.	Import Item	Qty. Recommended.
1.	Valacyclovir Hcl BP/USP	556mg/500mg tablet & 1112mg/1000mg tablet

2. This issues with the approval of competent authority.


(Raj Kumar)

Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/342/2013-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the 26th September, 2013

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I)
2009-14 Case of M/s DSM Sinochem Pharma India Pvt Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1336/AM13/DES-3/1433 dated the 20/03/13 vide which representation from M/s. DSM Sinochem Pharma India Pvt Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Amoxycillin Trihydrate Through 6-APA Route Through Enzymatic Route**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	6-APA	0.568
2.	D(-)P-Hydroxy Phenyl Glycine Methylester	0.608
3.	Elcolase (Enzyme) <i>Formidex</i>	5.0 gm/kg

2. This issues with the approval of Director (Cost).

(Raj Kumar)
Under Secretary to the Government of India
PI-Norms

Directorate General of Foreign Trade,
Department of Commerce,
(Shri R.C. Meena, Dy. DGFT),
Udyog Bhawan, New Delhi.

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F. No.35011/588/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 21 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Sun Pharma Industries Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/610/AM-16/DES-3/771 dated the 10/8/15 vide which application from M/s Sun Pharma Industries Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Amoxycillin Trihydrate & Clavulanate Potassium+Avicel 1:1**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	For Export of 1No. Tablet/Capsule		
		375mg	625mg	1000mg
1	Amoxycillin Trihydrate	289.017mg	578.03mg	1011.56mg
2	Clavulanate Potassium+Avicel 1:1	303.60mg	303.60mg	303.60mg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/636/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated the March 14, 2016

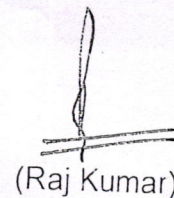
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures about request of M/s J.B. Chemicals Pharmaceuticals Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/050/00742/AM-16/DES-3/814 dated the 20/08/2015 vide which application from M/s. J.B. Chemicals Pharmaceuticals Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Kanamycin Acid Sulphate Injection 1 gm/3ml Ampoules**. This department has examined the matter and following norms are furnished:-

Product to be Exported		Raw materials to be Imported	
Description	Quantity	Description	Quantity/vial
Kanamycin Acid Sulphate Injection 1 gm/3ml Ampoules	One vial	Kanamycin Acid Sulphate	1.39 gm

2. This issues with the approval of competent authority.



(Raj Kumar)

Under Secretary to the Government of India

Phone:- 23071162

e-mail: - uspi3-pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

01/AM-17
Sl. No. 442, 445, 446, 449

F. No.35011/383/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: March 17, 2016

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s J.B. Chemicals & Pharmaceuticals Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/424/AM-16/DES-3 /426 dated the 07/07/2015 vide which an application from M/s J.B. Chemicals & Pharmaceuticals Ltd. was sent to this Department for fixation of norms against export of **(1) Difflam Sugar Free Lozenges in Raspberry/ Eucalyptus & Menthol/Honey & Lemon/ ,Orange/ Double Mint flavours (2) Andolex Lozenges Sugar Free Mint**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Product to be Exported			Raw materials to be Imported	
S.No	Description	Quantity	Description	Quantity in gm
1.	Difflam Sugar Free Lozenges in Raspberry/ Eucalyptus & Menthol/Honey & Lemon/ ,Orange/ Double Mint flavours	100 lozenges	Benzydamine hydrochloride	0.306
			Isomalt ST-M	257
			Cetylpyridinium Chloride	Not needed as per DML
2.	Andolex Lozenges Sugar Free Mint	100 lozenges	Benzydamine hydrochloride	0.306
			Isomalt ST-M	258.60

2. This issues with the approval of Director (Pharma Industry).

(Raj Kumar)
Under Secretary to the Government of India
Phone: 23071162
Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi

01/AM-17
442, 445, 446, 449

F. No.35011/396/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: April 6, 2016

Office Memorandum

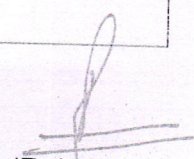
Sub: - Fixation of norms under para 4.7- Application of M/s J.B. Chemical & Pharmaceuticals Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/162/29/AM-16/DES-3 /1687 dated 14/03/2016 forwarding additional information about 7 pending applications of M/s J.B. Chemical & Pharmaceuticals Ltd. Out of the 7 applications, DoP has already conveyed its views about applications listed at serial no. 2,3,4,5 & 7 of the DGFT letter.

(2) The remaining 2 applications listed at serial no. 1 and 6 of the DGFT letter pertain to norms against export of same products namely Diffiam Sugar Free Lozenges in various flavours. This department has examined the matter and the following norms for each of the 3 export products against these applications are furnished at follows:-

Product to be Exported		Raw materials to be imported	
Description	Quantity	Description	Quantity in gm
Diffiam AAA Sugar Free Lozenges in Blackcurrant/Honey & Lemon/Eucalyptus and Menthol Flavours. Each lozenge contains Benzydamine Hydrochloride 3.00 mg, Cetylpyridinium Chloride 1.33 mg and Isomalt ST-M 2141.64 mg	100 lozenges	Benzydamine hydrochloride	0.306
		Cetylpyridinium Chloride	0.1356
		Isomalt ST-M	214.164
Diffiam AAA Sugar Free Lozenges in Blackcurrant/Honey & Lemon/Eucalyptus and Menthol Flavours. Each lozenge contains Benzydamine Hydrochloride 3.00 mg and Isomalt ST-M 2141.64 mg	100 lozenges	Benzydamine hydrochloride	0.306
		Isomalt ST-M	214.164
Diffiam AAA Sugar Free Lozenges in Blackcurrant/Honey & Lemon/Eucalyptus and Menthol Flavours. Each lozenge contains Benzydamine Hydrochloride 3.00 mg and Isomalt ST-M 2141.64 mg	100 lozenges	Benzydamine hydrochloride	0.306
		Isomalt ST-M	214.164

2. This issues with the approval of Director (Pharma Industry).


(Raj Kumar)

Under Secretary to the Government of India
Phone: 23071162 Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO), Udyog Bhawan, New Delhi.

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F. No.35011/719/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 22 February, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Vital Healthcare Pvt. Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/162/233/AM-16/DES-3/1608 dated the 8/2/16 vide which application from M/s Vital Healthcare Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of (1)Artemether, (2)Artesunate, (3)Dihydroartemisinin, (4)Lumefantrine . This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Export Product	S.No	Import Item	Norms Recommended for 1kg Export
(1) Artemether	1(a)	Artemisinin	1.235kg
(2) Artesunate	1.	Artemisinin	0.889kg
(3) Dihydroartemisinin	1.	Artemisinin	1.0989kg
(4) Lumefantrine	1.	9H Fluorene	0.90kg
	2.	Para Chloro Benzaldehyde	0.3476kg
	3.	Methanol	7.55kg
	4.	Methylene Dichloride	1.83kg

1(b) Trimethyl ortho Acetate

0.50 kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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509

F. No.35011/746/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 7 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Granules India Ltd.**

The undersigned is directed to refer to DGFT U.O.No.01/82/50/1283/AM-16/DES-3/1329 dated the 18/12/15 vide which application from M/s Granules India Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **(2S,5R)-5-fluorocytosine-1-YL-[1,3]-oxathiolane-2-carboxylic acid menthyl ester (FCE)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Glyoxalic acid 50%	0.68kg
2	Cyclohexane	1.227kg
3	2,5-dihydroxy-1,4-dithiane	0.28kg
4	5-fluoro cytosine	0.50kg
5	Methylene chloride	3.671kg
6	HMDS	0.53kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/748/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 3 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Hetero Drugs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/930/AM-16/DES-3/1336 dated the 18/12/15 vide which application from M/s Hetero Drugs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Montelukast sodium**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	2-(2-3S-3,2,7-chloro-2-quinolinyl)-ethynylphenyl)-3-hydroxy propyl)-phenyl-2-propanol	1.24kg
2	1-(mercapto methyl)-1-cyclopropane acetic acid	0.40kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/741/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 19 February, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Supriya Lifescience Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1152/AM-16/DES-3/1293 dated the 16/12/15 vide which application from M/s Supriya Lifescience Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of Bupropion Hydrochloride. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Norms Recommended for 1kg Export
1.	3-Chloro Propiophenone	0.85kg
2.	N-Methyl 2-Pyrrolidone	1.036kg
3.	Tertiary Butylamine	1.21kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/601/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan,
New Delhi, the April, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I)
2009-14 Case of M/s Eytan Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/659/AM-15/DES-3/879 dated the 03/12/14 vide which application from M/s. Eytan Labs Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **L-Menthyl Glyoxylate Hydrate(MGH)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Glyoxylic Acid 50%	0.752
2.	Cyclohexane	1.41

2. This issues with the approval of Director (PI).

(Barnali Khastgir)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/641/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the December, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Vasudha Pharma Chem Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/327/AM-16/DES-3/788 dated the 13/08/15 vide which application from M/s. Vasudha Pharma Chem Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **2-Butyl-4-Formyl Imidazole (Or) 2-Butyl-1H-Imidazole-5-Carboxaldehyde**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	2(N-Butyl)-4-Chloro-5-Formayl Imidazole	1.45
2.	Methanol	0.96
3.	Methylene Dichloride	0.83
4.	Activated Carbon	0.05

2. This issues with the approval of competent authority.

(Raj Kumar)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/746/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: 7 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Granules India Ltd.**

The undersigned is directed to refer to DGFT U.O.No.01/82/50/1250/AM-16/DES-3/1365 dated the 21/12/15 vide which application from M/s Granules India Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **1-(2,4-difluoro phenyl)-2-(1H-1,2,4-triazole-1-yl) ethanone (Ethanone Derivate)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	1,3-difluoro benzene	0.60kg
2	4-amino-1,2,4-triazole	0.47kg
3	Methylene chloride	1.41kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

01/12
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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

Subject: Advance Authorization application from M/s. Yasho Industries Pvt. Ltd. for the import of raw materials against the export of BUTYLATED HYDROXY ANISOLE(BHA), etc.

The applications has been examined and the Department recommends the following norms for the present Advance Authorization applications.

(Advance Authorization No. 0310718082 dated 24.12.2012)

1. Item of Export	Qty.	Item of Import	Qty
BUTYLATED HYDROXY ANISOLE(BHA)	1 kg.	1. HYDROQUINONE	0.1247 Kg.
		2. TERTIARY BUTANOL	0.839 kg
		3. PHOSPHORIC ACID	1.00 kg
		4. HEXANE	1.00 kg

(Advance Authorization No. 0310795524 dated 24.4.2015)

1. Item of Export	Qty.	Item of Import	Qty
Aromatic derivative of diphenylamine(ADA)	1 kg.	1. DIPHENYLAMINE	0.447 Kg.
		2. ALPHA METHYL STYRENE	1.230 kg
		3. ACTIVATED CLAY	0.200 kg

(Advance Authorization No. 0310798585 dated 31.8.2015)

(Advance Authorization No. 0310793289 dated 20.8.2015)

1. Item of Export	Qty.	Item of Import	Qty
YANT Q 2020 (20% SOLUTION OF TERTIARY BUTYL HYDROQUINONE)	1 kg.	1. HYDROQUINONE	0.282 Kg.
		2. TERTIARY BUTANOL	0.208 kg
		3. PROPYLENE GLYCOL	0.700 kg

(Advance Authorization No. 0310799241 dated 0.10.2015)

1. Item of Export	Qty.	Item of Import	Qty
YANT Q 3030 B (30% SOLUTION OF TERTIARY BUTYL HYDROQUINONE)	1 kg.	1. HYDROQUINONE	0.423 Kg.
		2. TERTIARY BUTANOL	0.312 kg
		3. PROPYLENE GLYCOL	0.700 kg

This issues with the approval of competent authority.

Accepted
23/11/15
(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri Mahender Vikaram Singh, FTDO, (DES-3) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/95/2011-CH-II dated 23.11.2015

01/17
B-02

F. No.35011/651/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 1 February, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Aurobindo Pharma Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/00826/AM-16/DES-3/878 dated the 2/09/15 vide which application from M/s. Aurobindo Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of Simvastatin. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1.	Activated Carbon	0.035kg
2.	Cyclohexane	1.77kg
3.	Dimethyl formamide	1.33kg
4.	Imidazole	0.58kg
5.	Lovastatin	1.39kg
6.	Methane Sulphonic Acid	0.060kg
7.	Methanol	8.63kg
8.	Methylene Chloride	2.43kg
9.	n-Butyllithium(15% solution in hexane)	0.610kg
10.	Pyrrolidine	0.778kg
11.	Tertiary butyldimethylsilyl chloride	0.779kg
12.	Tetra Hydrofuran	3.04kg
13.	Methyl-Iodide	0.166kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

01/AM-17
B-09

Case No. Outside Agenda-1

Norms Committee Meeting No. 1/12

Meeting Date 05.04.2011

Adv. Lic. No.0310484762 dated 01.09.2008

M/s Scitech Specialities Pvt. Ltd

F.No.01/82/050/00956/AM09/DES-III

RLA F. No. 03/95/040/00324/AM09

Committee considered case. Shri Pradeep Gadre, Managing Director of the company appeared before the Committee and explained the case. He informed that Committee that this is the firm advance licence they have obtained for export of Cevamune Tablet and the word Chlorine Nutralizer refer to the product application only.

Committee, after detailed deliberations and in consultation with technical authority present in meeting, decided to amend the description of export product to read as "Cevamune Tablet" without any other change in the decision taken in 52/82 meeting held on 17.03.2009.

RA concerned may take further necessary action as per above decision of NC.

Shyam Lal

B-10

F. No.35011/297/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 15 March, 2016

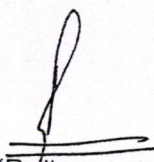
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Saurav Chemicals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/865/AM-12/DES-3/1624 dated the 16/2/16 vide which representation from M/s Saurav Chemicals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **ILC (1S,4S,5S)-4-iodo-6-oxabicyclo[3,2,1]octan-7-one**. This department has examined the matter and considering the technical unviability of using sodium hydride for recycling of R-Isomer and in line with Central Excise Certificate, the norms can be revised as under:-

S.No.	Import Item	Revised Norms Recommended for 1kg Export
1	3-Cyclohexene-1-carboxylic acid	3.00kg
2	R-(+)-1 phenylethylamine	2.50kg
3	Iodine	1.18kg
4	Potassium iodide	0.35kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

01/AM-17
13-12

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals
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Subject:- Representation from M/s. CAMPHOR & ALLIED PRODUCTS Ltd. for the import of raw materials against the export of Astrolide (IPM/BB) Astrolide in Isopropyl Myristate/Benzyl Benzoate total Astrolide content 62.5% minimum).

(Advance Authorization No.0310704836 dated 10.8.2012)

Ref: U.O. No. 01/82/50/623/AM13/DES-III/1602, dated 5.2.2016

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
Astrolide(IPM/BB) Astrolide in Isopropyl Myristate/Benzyl Benzoate Total Astrolide content 62.5% minimum).	1 kg.	1. ISOAMYLENE	0.380 Kg.
		2. PROPYLENE OXIDE	0.280 kg
		3. ALPHA METHYL STYRENE	0.500 kg
		4. PARAFORMALDEHYDE	0.088 kg
		5. ISOPROPYL MYRISTATE	0.350 kg.

This issues with the approval of competent authority.

(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri Mahender Vikram Singh, FTDO, (DES-III) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/47 /2014-CH-II dated 04. 03.2016

01/AM-17
B-13

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals
.....

Subject:-Advance Authorization application from M/s. CAMPHOR & ALLIED PRODUCTS Ltd. for the import of raw materials against the export of Astrolide(DEP/IPM/BB) (Astrolide in Diethylphthalate/ Isopropyl Myristate/ Benzyl Benzoate/ Dipropylene Glycol total Astrolide content 62.5% minimum).

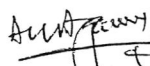
(Advance Authorization No.0310706272 dated 24.8.2012)

Ref: U.O. No. 01/82/50/741/AM13/DES-III/1603, dated 5.2.2016

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
Astrolide(DEP/IPM/BB/DPG) (Astrolide in Diethylphthalate/ Isopropyl Myristate/ Benzyl Benzoate/ Dipropylene Glycol, total Astrolide content 62.5% minimum).	1 kg.	1. ISOAMYLENE	0.380 Kg.
		2. PROPYLENE OXIDE	0.280 kg
		3. ALPHA METHYL STYRENE	0.500 kg
		4. PARAFORMALDEHYDE	0.0880 kg

This issues with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri Mahender Vikram Singh, FTDO, (DES-III) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/47 /2014-CH-II dated 04. 03.2016

01/AM-17

B-14

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

Subject:- Representation from M/s. CAMPHOR & ALLIED PRODUCTS Ltd. for the import of raw materials against the export of Astrolide (IPM/BB) (Astrolide in Isopropyl Myristate/ Benzyl Benzoate total Astrolide content 62.5% minimum).

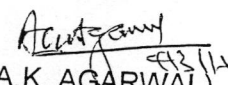
(Advance Authorization No.0310712193 dated 9.10.2012)

Ref: U.O. No. 01/82/50/1071/AM13/DES-III/1601 dated 5.2.2016

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
Astrolide (IPM/ BB) (Astrolide in Isopropyl Myristate/ Benzyl Benzoate, Total Astrolide content 62.5% minimum).	1 kg.	1. ISOAMYLENE	0.380 Kg.
		2. PROPYLENE OXIDE	0.280 kg
		3. ALPHA METHYL STYRENE	0.500 kg
		4. PARAFORMALDEHYDE	0.088 kg
		5. ISOPROPYL MYRISTATE	0.350 kg.

This issues with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

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Deptt. of C&PC U.O. No. 14010/47 /2014-CH-II dated 04. 03.2016